

RAJASTHAN HIGH COURT BENCH JAIPUR

DATED:18.12.2015

NOTICE

As per direction, a list of old pending matters is being attached herewith. The counsel of these matters are requested to check as to whether the matters have become infructuous/have lost significance/covered by judgment of this Court/Apex Court and inform the same to the undersigned so that such matters may be listed for hearing in the cause list on Tuesday and Thursday of January, 2016.

The Counsels are expected to cooperate by seeking prior necessary instructions from the respective clients and otherwise.

S. S. Singh
18.12.2015
DEPUTY REGISTRAR (JUDL.)

**S.B. CIVIL WRIT Upto 2000
(Service Matters)**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
1	2163	1990	MAHENDRA KUMAR ACHAR V/S STATE	J K YADAV	ASHISH JOSHI
2	252	1992	PURUSHOTAM JESWANI V/S STATE	A.K.BHANDARI	G.A.,RA KATTA
3	2198	1992	STATE V/S THE RAJ.CIVIL SERVIC	SHYAM ARYA	R.N.MATHUR
4	457	1994	R.S.E.B. V/S RASHTRIYA VIDYUT KAR	MANISH BHANDARI,M.F.	ASHOK KUMAR PAREEK
5	1239	1994	KAPOOR CHAND SAINI V/S STATE (EDUCATION DEP	MAHENDRA SHAH,	J M SAXENA G.A.
6	1502	1994	GIRRAJ PRASAD V/S STATE OF RAJASTHAN	A.K.SHARMA M.K.MEENA	G.L.PAREEK,R.N.MATHU
7	5628	1994	BRIJ BHUSHAN GUPTA V/S STATE	G.P.KAUSHIK	
8	5707	1994	R K YADAV V/S STATE	AJAY RASTOGI, AJAY G	RINESH GUPTA,J M SAX
9	1097	1995	AJEET SINGH V/S RAJ.RAJYA BUNKAR SAH	ANIL KUMAR GARG	
10	2431	1995	SMT. KAMLESH TALWAR V/S STATE	SHOBHA VERMA,K.N.SHA	K.S.RATHORE,B.L.SHAR
11	3468	1995	LT.COL.DR.AJAY WAHI V/S THE UNION INDIA & OR	DEEPAK ASOPA	ASHISH JOSHI
12	3647	1995	MAHENDRA KUMAR SHARM V/S THE JUDGE LABOUR COU	VINODI LAL MATHUR	J K SINGHI
13	4534	1995	M C BEAWAR V/S APPELLAT AUTHORITY U	SATYAVART SHARMA	
14	1102	1996	MANGILAL V/S STATE	RAJENDRA PRASAD SHAR	G A
15	1887	1996	TARA CHAND VYAS V/S ALWAR BHARATPUR ANCH	T C SHARMA	AJAY GUPTA
16	2296	1996	RAM GOPAL SHARMA V/S R.S.R.T.C.	N.K.MALOO	SUMATI BISHNOI
17	3121	1996	ASLAM & ORS. V/S RAJ. S.C./S.T.FINANC	MANISH BHANDARI	SANTOSH KAUSHIK
18	3632	1996	BABU LAL MAHAWAR & O V/S STATE & ORS.	O.P.SHARMA	S.C.SHARMA
19	4623	1996	ABDUL RAZAK V/S GRAM PANCHYAT TIGIRY	USMAN KHAN	
20	501	1997	LALLU RAM BHIMWAL V/S STATE	S.D.SHARMA,B.M.SINGH	G A
21	532	1997	MOTI LAL V/S STATE & ORS.	SP SHARMA	ASHISH SHARMA
22	3003	1997	PREM LAL GANDHI V/S STATE	NK MALOO	M C SHARMA
23	3127	1997	DR.B N BHATT V/S REGISTRAR AGRICULTUR	PREM KUMAR SHARMA	R A KATTA
24	3932	1997	RATAN SINGH RAWAT V/S JUDGE LABOUR COURT &	BL SAMDARIA	G.K.GARG,DK RANA
25	4434	1997	RAMJEEVAN JAT V/S RAR STATE IND.COP.BA	M SHAH	MK GUPTA
26	4664	1997	RAJA RAM V/S STATE & ORS.	SANDEEP SAXENA	ASGAR KHAN
27	4863	1997	DAULAT RAM SHARMA V/S UCO BANK THROUGH ITS	MAHENDRA SHAH	R.P.VIJAY
28	5540	1997	BANWARI LAL PUNIYA V/S RSAM BOARD	S SAXENA	R A KATTA,K.K.SHARMA
29	5929	1997	STATE OF RAJ. V/S SITA MEENA	N.L.PAREEK	SANDEEP SAXENA
30	6510	1997	MUKESH KUMAR V/S UNION OF INDIA	RS BHADAURIA	GAURAV JAIN
31	249	1998	RUKAM PAL SINGH YADA V/S STATE & ORS	BHANWAR BAGRI	G A
32	896	1998	RAMESH CHAND V/S STATE & ORS	BHANWAR BAGRI	JAINENDRA JAIN GC
33	942	1998	SARWAN SINGH V/S STATE & ORS	YOGESH GUPTA	G A
34	958	1998	GOVIND NARAIN SHARMA V/S MALVIYA NATIONAL INS	PREM KRISHAN SHARMA	SAROJ CHOUDHARY
35	975	1998	IQBAL SINGH V/S STATE	MANU BHARGAVA	GANESH MEENA G C
36	986	1998	DR LAXMI NARAIN V/S STATE	S.D.SHARMAR.N.MATHUR	GOVT ADVOACTE
37	1053	1998	ENGGINERING LAGHU U V/S THE JUDGE LABOUR COU	VIRENDRA BANDHU	RAJESH KAPOOR,H.SING
38	1241	1998	DHANNA RAM V/S MDS AJMER & ORS	VIRENDRA BANDHU	S K GUPTA
39	1633	1998	SMT RAJ BALA V/S SITTE & ORS	YOGESH GUPTA	VIRENDRA LODHA
40	1664	1998	ANAND SWAROOP BAIRWA V/S RSAMB JAIPUR	N K JOSHI	
41	1732	1998	AMMAMUDDIN V/S JAIPUR METALS & ELEC	PREM KRISHAN SHARMA	MANOJ SHARMA,SHIV SI
42	1733	1998	DHANNA LAL V/S JAIPUR METALS & ELEC	PREM KRISHAN SHARMA	NAMITA PARIHAR
43	1735	1998	RAM SWAROOP V/S JAIPUR METALS & ELEC	PREM KRISHAN SHARMA	MANOJ SHARMA,SHIV SI
44	1736	1998	KISHAN LAL V/S JAIPUR METALS & ELEC	RC JOSHI	MANOJ SHARMA
45	2023	1998	IP GUPTA V/S RHB JAIPUR	PRAHLAD SINGH	AURN CHOUDHARY
46	2024	1998	VK PATIDAR V/S RHB JAIPUR	PRAHLAD SINGH	J.K.SINGHI, R.N.MATH
47	2096	1998	HV BHATIA V/S STATE	RC JOSHI	G A

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(Service Matters)**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
48	2388	1998	VISHAVNATH SHARMA V/S STATE & ORS	MAHENDRA GOYAL	GOVERNMENT COUNSEL
49	2430	1998	HARI DUTT ASOPA V/S THE JUDGE LABOUR COU	SURESH KASHYAP	
50	2537	1998	KB SINDHAWA V/S RFC & ORS	R A KATTA	S S RATHORE
51	2609	1998	STATE OF RAJASTHAN V/S GANESH RAM	S P POSWAL	GA
52	2646	1998	SK BHATNAGAR V/S STATE & ORS	RAJENDRA SONI	G A
53	2746	1998	CHIEF WORKS MANAGER V/S DIVISIONAL SECRETARY	GA	
54	2773	1998	PAWAN KUMAR MISHRA V/S GM,NATIONAL TEXTILE	KUNAL RAWAT	ANITA AGARWAL
55	2976	1998	L I C OF INDIA V/S INDUSTRIAL TRIBUNAL(MD AGRAWAL	B.L.SAMDARIA
56	2989	1998	DURGA SHANKAR V/S STATE & ORS	RP VIJAY	G A
57	3019	1998	RAJENDRA SINGH V/S STATE & ORS	RC JOSHI	B L AVASTHI ADD G C
58	3210	1998	MISS RACHNA MATHUR V/S MD RCDF & ORS	PRADEEP LATA MATHUR	MANU BHARGAVA
59	3410	1998	DR YOGENDRA LOHAMI V/S LOKAYUKTA GOVT OF RA	RP VIJAY,RMS PANWAR	S.M.MEHTA AG,SP SHAR
60	3419	1998	GOPAL LAL KALWAR V/S STATE	SC GUPTA	GA
61	3584	1998	RSRTC ALWAR V/S TEJ RAM & ORS	J K SINGHI ANUROOP S	MAHENDRA SHAH
62	3740	1998	MADAN LAL RAWAT V/S JAIPUR METALS & ELEC	M SHAH	MANOJ SHARMA
63	3761	1998	RAJENDRA KUMAR MEHTA V/S REGISTRAR COOPERATIV	SD SHARMA	G A
64	3881	1998	RAM LAL SINGH V/S RSRTC	SK GUPTA	G S FAUZDAR
65	3953	1998	RAVINDRA KUMAR CHATU V/S STATE	R.S.RATHORE	SHYAM ARYA,S.N.GUPTA
66	3954	1998	SATYA NARAIN GUPTA V/S JVVNL & ORS	SD SHARMA	PARINITOO JAIN
67	3960	1998	MD R S W C JAIPUR V/S GS R S W C EMPLOYEES	JK SINGHI	
68	3967	1998	SATYA NARAIN SHARMA V/S R C D F LTD.THROUGH	RAJVEER SHARMA	MANU BHARGAVA
69	3977	1998	SMT RASIDAN MANSURI V/S STATE	RK AGARWAL	ANISHA JAIN
70	4012	1998	N K NARUKA V/S U O I & ORS	DEEPAK ASOPA	KAMLAKAR SHARMA
71	4017	1998	GYANENDRA NARAIN TRI V/S R S E B	JP SHARMA	RAJAT RANJAN
72	4060	1998	M D S AJMER V/S STATE & ORS	BHARAT VYAS	JAVED CHOUDHARY
73	4142	1998	SHRI NARAIN V/S STATE	AK BAJPAI	G A
74	4156	1998	VINOD KUMAR JAIN V/S JAIPUR METALS AND EL	ALOK SHARMA	MANOJ KUMAR SHARMA
75	4194	1998	RAJENDRA SINGH SOLAN V/S RAJ STATE SPORT COUN	V LODHA	SANJAY PAREEK
76	4254	1998	SHAUKAT ALI V/S STATE & ORS	SP SHARMA	RAJ SHARMA ADD G C
77	4296	1998	P O JAIPUR ZILA DUGD V/S P O JUDGE LABOUR COU	RK KALA	ASHOK SHARMA
78	4445	1998	RAJENDRA KISHAN V/S STATE	SR SURANA	G A
79	4499	1998	RAJ KUMAR SINGH V/S U O I & ORS	AK BAJPAI	LN BOSS
80	4549	1998	SUKHDEV KHANCHANDANI V/S STATE & ORS	SD SHARMA	G A
81	4585	1998	MUKUT BEHARI LAL MAT V/S STATE	SANJEEV PRAKASH SHAR	RAJ SHARMA ADD G C
82	4586	1998	RAKESH KUMAR CHAWLA V/S STATE	SANJEEV PRAKASH SHAR	G A
83	4587	1998	JASPAAL SURI V/S STATE	SANJEEV PRAKASH SHAR	G A
84	4593	1998	HARI SINGH BHATI V/S STATE	SP SHARMA	G A
85	4603	1998	MADAN LAL V/S STATE & ORS	ASHOK GAUR	ANKUR RASTOGI
86	4693	1998	RAJ SAHAKARI KARMCHA V/S STATE & ORS	AK PUROHIT	G A
87	4714	1998	RAM BILAS BAIRWA V/S STATE & ORS	BHANWAR BAGRI	G A
88	4862	1998	TULCHA RAM V/S STATE & ORS	MM MEHRISHI	G A
89	4977	1998	RINKU KUMAR GARG V/S STATE & ORS	SC GUPTA,D.C.GUPTA	O.P.GARG
90	4980	1998	YAD RAM V/S STATE & ORS	YOGESH GUPTA,G.C.GUP	G A
91	5040	1998	RSRTC V/S BHERUN LAL & ORS	ANISHA JAIN	J K SINGHI R P SINGH
92	5091	1998	KAJOD MAL PINARA V/S CEMENT CORP OF INDIA	GK GARG	
93	5708	1998	RAM GOPAL V/S STATE	G C GUPTA	G A
94	5718	1998	DR. KRISHAN JOSHI V/S STATE	VS CHOUDHARY	ISHWAR JAIN,S.N.KUMA
95	5728	1998	RATAN LAL V/S STATE	R D RASTOGI,J K GUPT	G A

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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
96	5854	1998	SMT PUSHPAVATI JOHAR V/S RAU	SMT SWETA PAREEK	G.S.BAPNA
97	5911	1998	KESAR LAL MEENA V/S STATE	S.D.SHARMA,RAJENDRAP	GOVT.ADVOCATE
98	5919	1998	SAJJAN SINGH V/S THE JUDGE LABOUR COU	V K MATHUR	MANU BHARGAVA
99	5920	1998	HARI SINGH V/S THE JUDGE LABOUR COU	V K MATHUR	RANJAN SINGH
100	5973	1998	GAUTAM RAJ BHANSALI V/S UOI	MM MEHRISHI	SANJAY PAREEK
101	5975	1998	MRS REETA SAXENA V/S JB SHAH GIRLS COLLEG	SK GUPTA	H.S.KHANDELWAL
102	6287	1998	SURENDRA KUMAR V/S THE GOVERNOR RBI	AK SHARMA	
103	6405	1998	NANAK RAM TOLIA V/S STATE	UDAI PRADEEP GAUR	ANKUR RASTOGI
104	6411	1998	SURENDER SHARMA V/S THE ORIENTAL INSURAN	S P SHARMA	PRADEEP SINGH
105	6448	1998	BABU LAL SAINI V/S M.D.,R.C.D.F. & ORS.	RAKESH BHARGAV, A GA	G K GARG
106	6493	1998	P S VERMA V/S THE STATE BANK OF BI	R N MATHUR	
107	6543	1998	SATISH KUMAR BHARGAV V/S R S A I C LTD JAIPUR	A K BHARGAVA	VIRENDRA DAVE
108	6594	1998	SMT RAJNI GOEL AND A V/S SRI GANDHI SHIKSHAN	VIKRAM SINGH NAIN	JAVED CHOUDHARY
109	6650	1998	SHAMBHU DAYAL V/S STATE & ORS	YOGESH GUPTA	G A
110	6723	1998	D F O JHALAWAR V/S ABDUL HAMID & ORS	GA	
111	6734	1998	SHARVAN KANOONGO V/S THE JUDGE INDUSTRIAL	M SHAH	KUNAL RAWAT
112	5	1999	PRAKASH CHAND MEENA V/S LIC	P K SHARMA	
113	70	1999	KARAN SINGH V/S THE JUDGE INDUSTRIAL	M B SHARMA	J K SINGHI
114	121	1999	DINESH CHAND JAIN V/S THE KOTA NAGRIKSAHAK	AJAY RASTOGI	
115	145	1999	C J M ALBERT V/S UOI	AJAY BAJPAI	L L GUPTA
116	227	1999	KANHIYA LAL V/S STATE	BHANWAR BAGRI	BEENA CHANDRAWAT
117	242	1999	DEV HANS LAL MEENA V/S STATE	BBL SHARMA	G A
118	251	1999	MUKHYA CHIKITSA AVAM V/S DULHA MIYAN	NC GOYAL	ANKUR RASTOGI ADD G
119	330	1999	MOHD ALIM V/S STATE	REASHM BHARGAVA	S D SHARMA
120	379	1999	NARENDRA ACHARYA V/S RAJ RAJYAPATHYA PUST	S P SHARMA	
121	425	1999	SUNIL V/S STATE	ARVIND BHARDWAJ	G A
122	434	1999	RAMESHWAR V/S STATE	ARVIND BHARDWAJ	G A
123	488	1999	LOKENDRA KUMAR JAIN V/S R C S A T JAIPUR & O	R D RASTOGI	PRAHLAD SINGH
124	491	1999	JAI NARAIN MEENA V/S STATE & ORS	AJAY RASTOGI	G A
125	493	1999	GHAN SHYAM V/S STATE	YOGESH GUPTA	ASHISH KUMAR
126	503	1999	BR NIMAWAT V/S STATE & ORS	M BHANDARI	
127	559	1999	RAM NIWAS V/S THE STATE OF RAJASTH	YOGESH GUPTA,G.C.GUP	R.N.MATHUR,G.A.
128	561	1999	HARI RAM V/S STATE	,S.PUROHIT	HANUMAN CHOUDHARY
129	575	1999	RAJENDRA NARAIN V/S STATE OF RAJASTHAN	HEMANT MATHUR	A.G.,ANUJA BHANDARI,
130	610	1999	SHARWAN KUMAR V/S STATE	JK SINGHI	M L GOYAL
131	632	1999	LAL CHAND V/S STATE & ORS	S BISAWA	H C MOURYA
132	634	1999	RAM RATAN AMBESH V/S THE JUDGE LABOUR CCO	RAJEEV SOGARWAL	
133	674	1999	BAIJU RAM V/S UOI	R S BHADUARIA	GANESH SHARMA
134	705	1999	STATE OF RAJ V/S VISHNU DUTT SHARMA	SURESH MATHUR	MAHESH CHAND GUPTA A
135	707	1999	NAROTTAM SHARMA V/S RSRTC	MF BAIG	N S RATHORE
136	748	1999	BUDDHI RAM V/S STATE & ORS	SUBHASH BISAWA	S.R.JOSHI,G.S.BAPHAN
137	757	1999	DEV KARAN SHARMA V/S STATE	S K JAIN	G A
138	806	1999	BAIJU RAM V/S UOI	R S BHADURIA	K.N.SHRIMAL
139	855	1999	MARY C. J. V/S STATE	Y C SHARMA	A.K.BHANDARI
140	858	1999	PUSHPENDRA SHARMA V/S RSRTC & ORS	SANJAY SHARMA	G S FAUZDAR
141	894	1999	RAJESH YADAV V/S STATE	P.S.ASOPA,G.K.GARG	R.N.MATHUR(A.A.G.)
142	899	1999	GIRRAJ PRASAD SHARMA V/S STATE & ANOTHER	SURESH CHANDRA SHARM	ANUPAMA CHATURVEDI
143	940	1999	HARI SHANKAR SHARMA V/S RSEB & ORS	G K GARG	SAUGATH ROY

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144	994	1999	GHAN SHYAM VERMA V/S RCSAT	ASISH JOSHI, DINESH Y	SATYENDRA SHARMA
145	1021	1999	NAND LAL SHARMA V/S STATE	SANDEEP SAXENA	N.K.MALOO, G.A.
146	1022	1999	NAGAR NIGAM, KOTA V/S SMT GULAB BAI & ANR	MANOJ SHARMA	
147	1030	1999	THE CM RSRTC KOTPUTA V/S IIRI RANJEET SINGH	VS YADAV	
148	1036	1999	S K SINGH V/S RCDF	RAJENDRA SONI	MANU BHARGAVA
149	1040	1999	PREM CHAND GUPTA V/S JAIPUR METAL & ELECT	SANDEEP SAXENA	
150	1042	1999	RAM KISHAN PALSANIA V/S STATE	S P SHARMA	SHAILESH PR SHARMA
151	1073	1999	BHAIRON SINGH RATHOR V/S RSRTC & ORS	SANJAY SHARMA	SAROJ CHOUDHARY
152	1133	1999	MITTHAN SINGH V/S STATE	BIRI SINGH SINSINWAR	G A
153	1138	1999	RAM PRASAD SHARMA V/S STATE & ORS	BIRI SINGH SINSINWAR	GOVERNMENT ADVOCATE
154	1159	1999	R C GUPTA V/S THE STATE OF RAJASTH	ALOK SHARMA	G A
155	1202	1999	VIMAL KUMAR JAIN V/S THE STATE OF RAJASTH	S K SAKSENA	D D KHANDELWAL
156	1254	1999	SHEKHAWATI GRAMIN BA V/S SHEKHAWATI GRAMIN BA	BHANWAR BAGRI	G A
157	1255	1999	VD MATHEW V/S JDA	DR RAM KISHAN SHARMA	
158	1279	1999	RAM SAHAY V/S RSRTC	S R SURANA	N S RAHTORE
159	1295	1999	RAJENDRA KUMAR SHARM V/S UNITED INSURANCE CO.	PREM KRISHAN SHARMA	
160	1313	1999	DEEP UPADHYAYA V/S STATE & ANOTHER	VIRENDRA DANGI	G A
161	1391	1999	KESAR SINGH V/S STATE & ORS	YOGESH GUPTA	DINESH YADAV A.A.G.
162	1405	1999	HARENDRA KUMAR V/S U O I	PREM KUMAR SHARMA	BHANWAR BAGRI
163	1423	1999	M/S SUZUKI TEXTILES V/S R P F C	PARAS KUHAD	R B MATHUR
164	1432	1999	KRISHAN MURARI V/S STATE	ARVIND BHARDWAJ	G A
165	1467	1999	POORAN CHAND KOLI V/S STATE	PRADEEP SINGH	ISHWAR JAIN
166	1477	1999	DILIP KUMAR V/S THE STATE OF RAJASTH	NATIN JAIN	G A
167	1493	1999	S N AGARWAL V/S J Z D U S S	B BAGRI	VIRENDRA LODHA
168	1501	1999	RAM GOPAL CHEETA V/S STATE	HANUMAN CHOUDHARY	G A
169	1513	1999	BADRI PRASAD V/S R S R T C	PREM KUMAR SHARMA	N S RATHORE
170	1542	1999	SMT RUKMA & ORS V/S THE STATE OF RAJASTH	AMIN ALI	DR M S KACHHAWA ADD
171	1615	1999	SURENDRA SINGH CHOUH V/S RSRTC & ANR	MAHENDRA SHAH	SAROJ CHOUDHARY
172	1619	1999	GAURI SHNAKAR SINGH V/S STATE & ORS	GAURI SHANKER SINGH(G A
173	1636	1999	ASHA SHARMA V/S THE STATE OF RAJASTH	LOKESH SHARMA	
174	1644	1999	OM PRAKASH V/S THE STATE OF RAJASTH	CHETAN BAIRWA	G A
175	1648	1999	MC KOTA V/S CHHOTIA BISHTI	SANDEEP SAXENA	
176	1674	1999	NAGAR NIGAM JAIPUR V/S GOPAL & ORS	MANOJ SHARMA	
177	1676	1999	RSRTC V/S OM PRAKASH VERMA & O	J K SINGHI	
178	1700	1999	LAXMI NARAIN SHARMA V/S THE STATE OF RAJASTH	R C JOSHI	G A
179	1719	1999	KRISHAN GOPAL GUPTA V/S STATE	RAJENDRA VAISH	G A
180	1732	1999	B M JHANWAR V/S THE P N B & ORS	PRAHLAD SINGH	SUDESH BANSAL
181	1755	1999	U O I & ORS V/S C I T & KOTA & ORS	S S HASAN	RAJEEV SOGARWAL
182	1756	1999	U O I & ORS V/S C I T KOTA & ORS	S S HASAN	RAJEEV SOGARWAL
183	1765	1999	BHAGWAN SAHAI DARJI V/S R S R T C	B L GUPTA	N S RATHORE
184	1767	1999	SURESH CHAND KILAWAT V/S THE STATE OF RAJASTH	SANJEEV PRAKASH SHAR	G A
185	1783	1999	DAULAT RAM SAWLANI V/S RAJ SMALL IND	SANDEEP SAXENA	
186	1787	1999	KAILASH CHAND YADAV V/S THE STATE OF RAJASTH	R A KATTA	G A
187	1793	1999	KESHAV KUMAR SHARMA V/S STATE & ORS	MAHENDRA SHAH	N K BHATT ADD G C
188	1822	1999	RAMJI LAL SAIN V/S THE STATE OF RAJASTH	S K AWASTHI	L.N.BOSS
189	1882	1999	RAJENDRA KUMAR CHAND V/S STATE & ORS	S P MATHUR	G A
190	1888	1999	SUNIL KUMAR SONI V/S STATE & ORS	ARVIND BHARWAJ	G A
191	1891	1999	RSRTC JAIPUR V/S SHRI MOOLA RAM & ANR	ANISHA JAIN	ASHOK JOSHI

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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
192	1912	1999	GIRRAJ PRASAD GARG V/S STATE & ORS	ARVIND BHARDWAJ	G A
193	1958	1999	RSRTC JAIPUR V/S BHANWAR LAL & ORS	KEWAL RAM	
194	1968	1999	RAJASTHAN VAN VIBHAG V/S THE STATE OF RAJASTH	BHANWAR BAGRI	ADDL ADV GENERAL
195	2003	1999	R S R T C V/S RAMESHWAR DAYAL CCHO	DINESH YADAV	
196	2021	1999	AJAY SINGH RAWAT V/S BUREAU OF INDIAN STA	PARAS KUHAD	MANOJ KUMAR SHARMA
197	2035	1999	STATE/ D T A DEPTT V/S NARAIN RAM & ORS	G N SAXENA	
198	2050	1999	RAJ GRAMIN BANK OFFI V/S J N A GRAMIN BANK &	AMOD KASLIWAL	
199	2066	1999	KESHAR SINGH V/S DY I G POLICE C R P	SUNIT AWASTHI	GAURAV JAIN
200	2071	1999	MADAN LAL SHARMA V/S STATE & ORS	D P SHARMA	
201	2090	1999	BANSHI LAL PHAGNA V/S STATE & ORS	S D SHARMA	G A
202	2100	1999	DR GYAN CHAND MATHUR V/S STATE & ORS	KAMLAKAR SHARMA	RAJ SHARMA ADD G C
203	2114	1999	EA OF RAJ & ORS V/S DG ESIC & ORS	MANOJ SHARMA	A.S.KHANGAROT DY.G.
204	2116	1999	SURESH CHANDRA CHATU V/S THE STATE OF RAJASTH	M K SADARANGANI	B S CHABA DY.GOV.T.A
205	2151	1999	BRAHM PRAKASH V/S STATE	DINESH YADAV	S D KHASPURIA ADD G
206	2152	1999	HARI RAM GOUR V/S STATE & ORS	SURESH GOYAL	G A
207	2160	1999	MANOJ DUTT MATHUR V/S STATE	R A KATTA	
208	2164	1999	STATE V/S HARI NARAIN VERMA &	INDERJEET SINGH	G A
209	2165	1999	STATE V/S SMT BATUL BAI & ORS	INDERJEET SINGH	G A
210	2170	1999	JAWAHAR SINGH V/S STATE	K K SHARMA	G A
211	2180	1999	MS RAJ BHARGAVA V/S R N G E I T & ORS	C L SAINI	G A
212	2215	1999	DHANNA LAL JAT V/S R S R T C & ORS	B L GUPTA	R D RASTOGI
213	2240	1999	GOPAL LAL V/S STATE	MAHESH SHARMA(KOTA)	RAJVIR SHARMA
214	2280	1999	SMT SUNITA MANGLA V/S R N G E I T & ORS	D K BHARDWAJ	G A
215	2305	1999	JAGDISH LAL JAT V/S R S R T C	B L GUPTA	VIRENDRA LODHA
216	2317	1999	STATE V/S SMT KESAR & ORS	J M SAXENA	G A
217	2319	1999	ST.JOHNS SCHOOL V/S JUDGE LABOUR COURT K	A.K.GUPTA	
218	2339	1999	RAMESH CHAND GAUTAM V/S STATE	V B SRIVASTAVA	G A
219	2340	1999	BHAGWAN SINGH SURI V/S THE JUDGE LABOUR COU	S P SHARMA	
220	2356	1999	INSTRUMENTATION LTD V/S THE JUDGE LABOUR COU	NK MALOO	
221	2381	1999	R M S B B J V/S C L ARORA & ORS	V L MATHUR	JAI RAJ TANTIA
222	2387	1999	NC CHAUHAN V/S STATE & ORS	JK SINGHI	M L GOYAL
223	2435	1999	SMT URMILA JAIN V/S RAJ KHADI & VILLAGE	PARAS KUHAD	G S RATHORE
224	2461	1999	NEMI CHAND GARWA V/S M C SIKAR	PREM KRISHAN SHARMA	
225	2466	1999	AMAR SINGH YADAV V/S STATE & ORS	MUKESH AGARWAL	
226	2475	1999	K M SHARMA V/S R S H D CORP.	R P GARG	VIRENDRA LODHA
227	2482	1999	HARI SINGH BHINDA V/S UOI	ASHOK VERMA	MANISH BHANDARI
228	2483	1999	RAMESHWAR LAL JOONWA V/S STATE & ORS	VIRENDRA LODHA	G A
229	2485	1999	SMT SHASHI KALA SHAR V/S R A U BIKANER & ORS	MAHENDRA GOYAL	KAMLAKAR SHARMA
230	2514	1999	CHANDRA PRAKASH GUPT V/S M R E C	S K GUPTA	BALVINDER SINGH BARA
231	2521	1999	VIKAS ADHIKARI PANCH V/S POORAN MAL	ANISHA JAIN	VIKRANT GUPTA
232	2544	1999	MANGAL RAM V/S THE JUDGE LABOUR COU	K C SHARMA	DR SAUGATH ROY
233	2545	1999	R S R T C KOTA V/S FAIYAZ MOHD.	MUKESH KUMAR VERMA	ANISHA JAIN
234	2547	1999	RAM PRASAD V/S THE STATE OF RAJASTH	BHANWAR BAGRI	
235	2549	1999	HUKMA RAM V/S STATE & ORS	BHANWAR BAGRI	
236	2550	1999	SECRETARY RAJ KHADI V/S P O LABOUR COURT JAI	R K KALA	
237	2562	1999	STATE & ORS V/S R C S A T	MISS GYATRI RATHORE	G A
238	2572	1999	P.L.BUGALIA V/S STATE	G.S.ASHIYA	ASHOK GAUR
239	2578	1999	RAJ MENTALLY RETAREE V/S STATE & ORS	MAHENDRA GOYAL	G A

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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
240	2580	1999	GHSYA RAM MEENA V/S STATE & ORS	A.K.BANSAL	VISHWAJEET MANTRI
241	2612	1999	DIVISIONAL PERSONNEL V/S DISTT JUDGE SAWAI MA	G C GARG	RAMGOPAL CHOUDHARY
242	2639	1999	STATE OF RAJ V/S R C S A T & ORS	AMOD KASLIWAL	
243	2642	1999	DR RAJA RAM KASWAN & V/S R P S C AJMER	MUKESH KUMAR MEENA	AAG
244	2648	1999	SUNIL KUMAR GOYAL V/S THE STATE OF RAJASTH	SANDEEP SAXENA	RAJENDRA SONI
245	2652	1999	P C JAIN V/S STATE	SANDEEP SAXENA	G A
246	2703	1999	STATE V/S SMT PHOOLA BAI & ORS	INDERJEET SINGH	G A
247	2706	1999	MALKIYAT SINGH V/S STATE & ORS	VIRENDRA LODHA	MAHENDRA GOYAL
248	2762	1999	RAJENDRA KUMAR V/S JUDGE LABOUR COURT K	V L MATHUR	ARUROOP SINGHI
249	2767	1999	OM PRAKASH V/S KSHTRIYA PRABHANDAK	M F BAIG	R.K.KALA,R.C.PAPREWA
250	2817	1999	KOTA REGION P W DEMP V/S STATE & ORS	PRAHLAD SINGH	S.K.SHARMA
251	2829	1999	ANIL KUMAR SHARMA V/S STATE & ORS	RAJENDRA VAISH	G A
252	2991	1999	GAJANAND BHATRA V/S STATE & ORS	JK YADAV , ASHOK BAN	RAKESH SHARMA
253	3018	1999	RAM CHANDRA V/S THE JUDGE LABOUR COU	RAKESH SHARMA	
254	3024	1999	MANOHAR LAL SAINI V/S U O I & ORS	R A KATTA	AJAY SHUKLA
255	3032	1999	NARENDRA MOHAN MATHU V/S R S E B	S.C.GUPTA	NEERAJ KUMAR BHATT
256	3047	1999	BHANWAR SINGH V/S STATE & ORS	R A KATTA	G A
257	3118	1999	KANHIYA LAL & ORS V/S STATE & ORS	MAHENDRA SHAH	G A
258	3129	1999	UCO BANKOFFICERS ASS V/S UCO BANK & ORS	VIRENDRA LODHA	SURESH GOYAL
259	3133	1999	KAJOD MAL V/S U O I & ORS	D V THOLIA	KUNAL RAWAT
260	3134	1999	DHARM PAL SINGH V/S STATE & ORS	MANOJ SHARMA	
261	3225	1999	SIYA RAM V/S U O I & ORS	VIRENDRA LODHA	ANURAG KULSHRESHTHA
262	3255	1999	SMT SHANTI DEVI CHAU V/S STATE & ORS	LOKESH SHARMA	
263	3287	1999	KAILASH CHAND SAINI V/S STATE & ORS	R S BHADAURIA	DR SONIYA SAINI ADD
264	3288	1999	MADAN SINGH KARNAWAT V/S STATE & ORS	R S BHADAURIA	DR SONIYA SAINI ADD
265	3298	1999	BHAJAN LAL V/S STATE & ORS	SMT MANJU JOSHI	G A
266	3300	1999	SECRETARY MEDICAL & V/S R C S A T	PRAVEEN JAIN,GAURAV	REASHAM BHARGAVA
267	3310	1999	M C DWARKA VISHNU BA V/S R N G E I T	SURESH GOYAL	
268	3337	1999	STATE V/S PRAGYAG BHADANI	J.M.SAXENA	SANJAY PAREEK
269	3339	1999	M/S BANSAL OIL MILLS V/S MAHESH CHAND SHARMA	SUBODH SHAH,O P GAND	M F BEIG
270	3340	1999	CHHUTTAN LAL VERMA V/S STATE & ORS	A K BHARGAVA	CHETAN BAIRWA ADD G
271	3344	1999	RATAN SINGH V/S NAGAR PALIKA KHERALI	MANOJ PAREEK	
272	3359	1999	SANJEEV SINGH V/S RAJ COPERATIVE DAIRY	A K BAJPAI	MANU BHARGAVA
273	3362	1999	SMT BHAGWAN DEVI V/S BHARATPUR CENTRAL CO	SUNIT AWASTHI	
274	3365	1999	SURESH CHAND CHOUDHA V/S STATE	GAURAV JAIN,ASHOK GA	SANJAY KUMAR SHARMA
275	3382	1999	PRATAP SINGH CHAUHAN V/S STATE & ORS	K N SHARMA	HARI BARATH
276	3412	1999	MANOHAR LAL SHARMA V/S STATE & ORS	SANDEEP SAXENA	SANJAY PAREEK
277	3426	1999	M/S ASHOKA MINERAL I V/S EMPLOYEE P F APPELLA	P L AGARWAL	AMITAVA MOZUMDAAR
278	3432	1999	HOSHIYAR SINGH V/S STATE & ORS	PARAS KUHAD	G A
279	3439	1999	ARUN SHARMA & ORS V/S PUNJAB NATIONAL BANK	MANISH BHANDARI	
280	3492	1999	OM PRAKASH SHARMA V/S R S W C	S C GUPTA	KAMLAKAR SHARMA
281	3497	1999	RAJ SAHAKARI KARMACH V/S STATE & ORS	A K BHARGAVA	M.D.AGARWAL,ANURAG
282	3517	1999	DR.KRISHAN BAHADUR V/S STATE	RAKESH BHARGAV	
283	3518	1999	DR.KRISHAN BAHADUR V/S STATE	RAKESH BHARGAV	
284	3556	1999	KISHORI LAL & ORS V/S STATE & ORS	INDER RAJ SAINI,B.BA	G A
285	3577	1999	RAM BABU PALIWAL V/S STATE	SC GUPTA, BIRDHI LAL	
286	3586	1999	SMT SHASHI BHATNAGAR V/S RNEEIT	M M RANJAN	GANESH MEENA G C
287	3587	1999	SMT SUDHA BHARGAVA V/S THE RAJ NON GOVT EDU	M.M.RANJAN,S.B.VAISH	S P SHARMA

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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
288	3599	1999	TARA CHAND & ORS V/S STATE & ORS	RAKEESH SHARMA	V D GATHALA
289	3603	1999	OM PRAKASH JAGA V/S STATE	M F BAIG	G A
290	3610	1999	OMPAL SINGH V/S STATE & ORS	YOGESH GUPTA	DINESH YADAV,AAG
291	3618	1999	THE STATE OF RAJASTH V/S GULZARI LAL SHARMA &	G N SAXENA	RAJESH RAJKUMAWAT
292	3640	1999	RESIDENT ENGINEER R V/S LAL CHAND AND ORS	P C JAIN, K K JAIN	
293	3698	1999	R K CHATUR V/S STATE & ORS	VIRENDRA LODHA	G A
294	3728	1999	STATE & ORS V/S DR GYAN CHAND MATHUR	V S YADAV	G A
295	3741	1999	THE U I T BHARATPUR V/S THE JUDGE LABOUR COU	DR RAM KISHAN SHARMA	M.K.SHAH
296	3762	1999	SARFARAZ AHMED V/S STATE & ORS	BHANWAR BAGRI	
297	3797	1999	DAGLA RAM V/S R P S C	N K MALOO	S.N.KUMAWAT
298	3817	1999	RAJEEV MEHNOT V/S R P S C & ORS	AJAY RASTOGI	DINESH YADAV
299	3828	1999	M B DAUSA V/S THE JUDGE LABOUR COU	SATYAVRITA SHARMA	ANIL JAIN
300	3836	1999	HARI SINGH BHADWA & V/S STATE & ORS	PRAHLAD SINGH,M.S.GU	M.RAFIQ A.A.G.
301	3851	1999	G L DABGUR V/S STATE & ORS	BHANWAR BAGRI	G A
302	3858	1999	KAMAL KUMAR YADAV V/S STATE	SANDEEP SAXENA	GA
303	3883	1999	HUKAM CHAND V/S STATE	S K JAIN	S.N.KUMAWAT
304	3889	1999	UDAI SINGH V/S STATE	J P GOYAL	ANKUR RASTOGI ADD G
305	3962	1999	LAXMAN SINGH V/S STATE & ORS	S P SHARMA, R K SHAR	PRADEEP LATA MATHUR
306	3965	1999	BHAG CHAND V/S STATE & ORS	A.N.GUPTA	G A
307	3975	1999	MADAN SINGH RAWAT V/S AJMER CENTRAL COOPER	B L SAMDARIA	
308	4003	1999	ENGINEERING LAGHU UD V/S JUDGE LABOUR COURT &	VIRENDRA BANDHU	RAM SINGH BHATI
309	4036	1999	JAGDISH PRASAD JAIN V/S STATE & ORS	S D SHARMA, B M SING	
310	4041	1999	HANUMAN SAHAI V/S STATE & ORS	P S SIROHI, DHANRAJ	G A
311	4083	1999	P H E D TECHNICAL KA V/S STATE & ORS	N K SINGHAL	G A
312	4134	1999	ANURAG SHARMA V/S KHADI & VILLAGE INDU	PRAHLAD SINGH	S C SHARMA
313	4213	1999	KRISHAN LAL SHARMA V/S JUDGE LABOUR COURT	SANDEEP SANXENA	VIRENDRA LODHA
314	4224	1999	M D R S R T C JAIPUR V/S PRESIDENT ALL INDIA	J K SINGHI	S N MATHUR
315	4253	1999	STATE & ORS V/S PRADEEP KUMAR MAURYA	P K KASLIWAL	AAG
316	4260	1999	NAND KISHORE V/S U O R	S C GUPTA, BIRDHI LA	R D RASTOGI
317	4273	1999	STATE V/S SMT SHEELA DEVI	PRAVEEN BALWADA	I R SAINI
318	4315	1999	STATE V/S R C S A T/NIRMAL KUM	N K MALOO	G A
319	4321	1999	STATE & ORS V/S HARBHAN SINGH & ORS	G S BAPNA, K S GUPTA	GA, J M SAXENA
320	4326	1999	DR AJEET JAIN V/S STATE & ORS	SUNIL SAMDARIA	RAJDEEPAK RASTOGI
321	4335	1999	SMT LALI DEVI V/S STATE & ORS	MAHENDRA SHAH	VIRENDRA SINGH YADAV
322	4358	1999	MANAGER ITAWA KRY-VI V/S MUNNA LAL	MAHESH SHARMA	
323	4383	1999	BHARAT SINGH V/S STATE & ORS	AKHIL SIMLOT	G A
324	4394	1999	SOHAN LAL V/S LABOUR COURT BHARATP	JAINENDRA JAIN	RAJENDRA VAISH
325	4402	1999	J D A V/S SHARWAN LAL	SANJAY PAREEK	
326	4419	1999	BHAGWAN SINGH & 9 OR V/S RAJ MEDICAL RELIF SO	ROHITASHWA KAJALA	V B SRIVASTAVA
327	4421	1999	SMT CHANDRA GURNANI V/S STATE & ORS	VIRENDRA LODHA	G A
328	4456	1999	JAI PRAKASH PAREEK V/S R I I C O & ORS	BHANWAR BAGRI,M.BHAN	A.K.SHARMA,ANURAG SH
329	4476	1999	JAGDISH PRASAD SHARM V/S R F C & ORS	RAKESH SHARMA	PRAHLAD SINGH
330	4523	1999	M C RYAN INTERNATION V/S SMT RADHIKA KABRA	A K SHARMA	G A
331	4544	1999	G P JOSHI V/S RAJ FINANCIAL CORP	DEEPAK ASOPA	V LODHA
332	4550	1999	RAJVEER SINGH V/S I G POLICE C R P F N	M M RANJAN	GANESH SHARMA
333	4566	1999	JIYA LAL V/S CENTRAL INDUSTRIAL T	M.SHAH,ARVIND SONI	SUSHIL SHARMA
334	4569	1999	JAI PRAKASH AGARWAL V/S R.S.E.B. & ORS	PRAHLAD SINGH,BBL SH	AJAY GUPTA
335	4586	1999	HARI SHANKAR SHARMA V/S U.O.I.& ORS	B.M.SHARMA,S.CHANSOR	ANUDYUTI MAITRA,P.BA

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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
336	4608	1999	GOPAL SINGH JAUDAN V/S U O I & ORS	P C JAIN	BHAGWATI SINGH RATNU
337	4609	1999	SHAIKENDRA SINGH RAJ V/S U O I & ORS	P C JAIN	SUSHIL SHARMA
338	4615	1999	KAILASH CHANDRA SHAR V/S ASSTT REGISTRAR & OR	RAKESH SHARMA	G A
339	4630	1999	O P SWARANKAR V/S BANK OF INDIA & ORS	S P SHARMA	
340	4631	1999	USHA SHRIVASTAVA V/S STATE & ORS	MAHENDRA SHAH	
341	4718	1999	SECRETARY R S A M B V/S LABOUR COURT NO.1 JA	SURESH GOYAL	SURESH KASHYAP
342	4723	1999	AZIZUDDIN V/S RAJ STATE GANGANAGAR	M SHAH, PRAHLAD SING	VIRENDRA LODHA
343	4725	1999	BASANT KUMAR KANOONG V/S STATE & ORS	MANNU BHARGAVA	RAKESH GAUR DY G C
344	4728	1999	M/S HINDUSTHAN BRICK V/S U O I & ORS	K R GUGLANI	R B MATHUR
345	4731	1999	RAM DHAN V/S STATE & ORS	MAN SINGH	G A
346	4747	1999	ANANDI LAL MEENA V/S THE CENTRAL BANK OF	AJAY RASTOGI	MANOJ KUMAR SHARMA
347	4749	1999	ARVIND KUMAR PAREEK V/S STATE	DR S K TEWARI	
348	4771	1999	YASH PAL SINGH & ORS V/S STATE & ORS	PRAHLAD SINGH	S.M.MEHTA,A G
349	4775	1999	JAWANA RAM V/S D G P & ORS	MAHESH KISHORE SHARM	G A
350	4780	1999	M/S C I M M CO BIRLA V/S STATE & ORS	MANOJ KUMAR SHARAM	CHETAN BAIRWA
351	4829	1999	GULJARI LAL SHARMA V/S STATE & ORS	TEJ PRAKASH SHARMA	G A
352	4831	1999	DHARMVEER SINGH & OR V/S R T D C LTD JAIPUR	S D SHARMA, B M SING	MANOJ GOYAL
353	4847	1999	KANCHAN LAL CHETIWAL V/S THE MD, S B B J JAIP	KR RAO	G.K.GARG
354	4848	1999	RAMESHWAR SINGH & OR V/S STATE	TEJ PRAKASH SHARMA	G A
355	4851	1999	KAMAL SINGH V/S R S R T C	BABU LAL GUPTA	N S RATHORE
356	4852	1999	VBB SHARMA V/S STATE	RAJENDRA SONI	B.K.SHARMA
357	4867	1999	MAHAVEER DIG.JAIN SR V/S P O R N G E I T	R K KALA, R C PAPRIW	MAHENDRA SINGH YADAV
358	4885	1999	MAHESH PRASAD SAXENA V/S STATE & ORS	A K BAJPAI	R K KALA
359	4893	1999	NARENDRA KUMAR BHATN V/S RSEB	PRAHLAD SINGH	P.C.JAIN
360	5002	1999	B I T S VIDYA VIHAR V/S APPELLATE AUTHORITY	M M RANJAN	
361	5003	1999	B I T S VIDYA VIHAR V/S APPELLATE AUTHORITY	M M RANJAN,AMIT PUNI	
362	5022	1999	BHAGWAN SAHAI MEENA V/S D J JAIPUR CITY JAIP	BHANWAR BAGRI	R.N.MATHUR, AAG
363	5034	1999	M C B K SR HR SECOND V/S STATE	N K MALOO	
364	5037	1999	DAL CHAND SAINI V/S STATE AND ORS	RAVINDRA KUMAR SONI	G A
365	5119	1999	STATE V/S R C S A T & ORS	R B MATHUR	ASHOK GAUR
366	5129	1999	BRIJENDRA KUMAR SHAR V/S R S E B & ORS	G S RATHORE	
367	5162	1999	SWARAJ PRAKASH MEGHW V/S STATE	DINESH YADAV	S N KUMAWAT
368	5171	1999	HARI KISHAN PUNJABI V/S RAJ STATE COP.MARDET	BHANWAR BAGRI	
369	5194	1999	JUGAL KISHORE MEENA V/S SHAKHAWATI GRAMIN BA	VIRENDRA LODHA	
370	5201	1999	MANOJ MATHUR V/S STATE	RAJENDRA SONI	
371	5219	1999	SMT GOMTI DEVI SHAR V/S STATE	S P SHARMA, R K SHAR	G A
372	5229	1999	JAINUL ABDIN V/S STATE	B L GUPTA	G K GARG
373	5230	1999	OM PRAKSH SAINI V/S STATE	S P SHARMA, R K SHAR	INDERJEET SINGH
374	5231	1999	STATE OF RAJ V/S R C S A T/A C SHARMA	N K MALOO	BHARAT VYAS AAG
375	5232	1999	BRIJ MOHAN CHAND MAT V/S STATE & ORS	V L MATHUR	G A
376	5247	1999	UDAI SINGH V/S STATE & ORS	R P VIJAY, P L SHARM	DEEPAK GOYAL
377	5260	1999	ISLAMIA SCHOOL IDGAH V/S DIRECTOR PRIMARY AND	AKHIL SIMLOT	
378	5276	1999	VIKAS ADHIKARI PANCH V/S SITA BAI & ORS	MRS NAINA SARAF	
379	5282	1999	SANTOSH KUMAR SAINI V/S STATE	M S GURJAR	
380	5295	1999	RISHIKESH PAREEK V/S STATE & ORS	ASHISH JOSHI	
381	5305	1999	SMT ASHA BHAKTIANI V/S STATE & ORS	S K GUPTA	G A
382	5320	1999	AMAR PAL V/S STATE & ORS	V L MATHUR	MANU BHARGAVA G C
383	5356	1999	HARI SHANKAR SHARMA V/S STATE	VIRENDRA LODHA	S N KUMAWAT AAG

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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
384	5357	1999	MADAN LAL TIWARI V/S STATE & ORS	VIRENDRA LODHA	S N KUKMAWAT AAG
385	5370	1999	STATE V/S BABU LAL SAINI & ORS	G.A.	M F BEG
386	5382	1999	SUBHASH CHAND YADAV V/S U O I	A K BHANDARI	SHAILESH PRAKASH SHA
387	5423	1999	RAM SINGH BANKHAN V/S STATE	S P SHARMA	I.R.SAINI,GA
388	5428	1999	UMESH CHAND YADAV V/S CHIEF INSPECTOR FACT	M M RANJAN	R P GARG
389	5445	1999	SAMANDAR SINGH V/S STATE & ORS	ANIL UPMAN	S D KHASPURIA ADD G
390	5467	1999	RAKESH MITTAL V/S ALAWAR BHARATPUR ANC	R D RASTOGI	AJAY GUPTA
391	5478	1999	VASUDEV PARTHI V/S STATE & ORS	GAYATRI RATHORE	V.S.YADAV
392	5493	1999	DARA SINGH V/S STATE	N K JOSHI	G A
393	5518	1999	MATADEEN GURJAR V/S CENTRAL COOPERATIVE	A K BHARGAVA	L.N.BOSS
394	5523	1999	SHAMBHU DAYAL GUPTA V/S RAJ STATE COP.MARKET	S P SHARMA, R K SHAR	R.N.MATHUR
395	5533	1999	IQBAL MEHMOOD KHAN V/S RAJ STATE COOPERAATI	SANDEEP SAXENA	
396	5567	1999	MAHESH CHAND GUPTA V/S STATE	SANJAY PAREEK	
397	5590	1999	NAWAL SINGH GENDA V/S D.J.JAIPUR DISTT.JAI	S S HORA	R.S.AGARWAL
398	5602	1999	RAM RATAN SHARMA V/S STATE & ORS	MISS ASHISH JOSHI	A K SHARMA
399	5634	1999	SHYAM LAL ASUDANI V/S U.CO.BANK AND ORS	MAHENDRA SHAH	G K GARG
400	5664	1999	SHAILENDRA KUMAR SIN V/S U O I	A K BHANDARI	V LODHA
401	5674	1999	KAILASH GOYAL V/S STATE	DINESH YADAV	H V NANDWANA G C
402	5680	1999	MAHA MANTRI V K UDHO V/S MANAGER HINDUSTAN SA	B L SAMDARIA	
403	5705	1999	RAM KISHAN PUROHIT V/S R C S A T AND ORS	R K AGARWAL	G A
404	5721	1999	JAGDISH PRASAD V/S STATE	S L SONGARA	H V NANDWANA G C
405	5724	1999	FIROZ MOHAMMAD V/S STATE	M F BAIG	
406	5748	1999	USHA SAXENA V/S JAIPUR VIDHYUT VITRA	R D RASTOGI	J K SINGHI
407	5791	1999	MANJEET SINGH MATHAR V/S STATE	N K JOSHI	G A
408	5799	1999	D M, R S R T C V/S SHARVAN LAL AND ORS	KEWAL RAM	V S YADAV
409	5801	1999	PRABHU LAL GURJAR V/S STATE AND ORS	HRIDESH SINGH	G.S.GILL A.A.G.
410	5840	1999	HARI SINGH V/S STATE	RAJENDRA SONI	R.K.MATHUR
411	5855	1999	ANAND PRAKASH MISHRA V/S RAJ KHADI VILLAGE IN	SURESH PAREEK	G S BAPNA
412	5939	1999	BADRI SIINGH V/S STATE AND ORS	SURESH KASHYAP	L.L.JAIN
413	5974	1999	JAMAL MOHD V/S STATE	R.C.JOSHI,ASHOK JOSH	V D SHARMA G A
414	5978	1999	M/S NATIONAL ADVERTI V/S MOHAN	JAGDISH RASTOGI	DR A S KHANGAROT
415	5981	1999	SHARVAN LAL V/S STATE	S.C.GUPTA, BIRDHI LA	G A
416	5992	1999	RAM KARAN SINGH V/S U.O.I. & ORS.	VED PRAKASH	HANUMAN CHOUDHARY
417	6018	1999	SHIV CHAND V/S R S E B	PREM KRISHAN SHARMA	VIRENDRA LODHA
418	6031	1999	SATISH CHAND SAXENA V/S R C D F LTD JAIPUR	M S GUPTA	A.K.SHARMA
419	6034	1999	AABDUL RASHEED V/S STATE AND ORS	KEWAL RAM	G A
420	6063	1999	RAJ NARAIN SAINI V/S STATE & ORS	RAJENDRA SONI	
421	6086	1999	NAND KISHORE GUPTA V/S STATE & ORS	ASHISH SHARMA	
422	6091	1999	ASSTT COMMISSIONER D V/S JUDGE LABOUR COUT KO	LOKESH SHARMA	BALDEV SINGH DY G C
423	6095	1999	CHANDRA MOHAN INANI V/S KESHIRAI PATAN CO-OP	HEMANT SIGH BAGHELA	SANDEEP SAXENA
424	6101	1999	MATADEEN SINGH V/S STATE & ORS	B L AVASTHI	S S RATHORE, DY. G.A
425	6105	1999	HARI RAM SHARMA & OR V/S STATE	MAHESH GUPTA	G A
426	6109	1999	SHAILENDRA KUMAR SIN V/S STATE & ORS	A K PAREEK	V D GATHALA
427	6116	1999	IKHTISAR ALI V/S U O I & ORS	R P VIJAY	ANURADHA UPADHAYAY
428	6123	1999	CHET RAM MEENA V/S U O I & ORS	PRAHLAD SINGH	ANUPAMA CHATURVEDI
429	6135	1999	M L GUPTA V/S J N A GRAMIN BANK TH	MANNU BHARGAVA	VIRENDRA LODHA
430	6141	1999	THE DIRECTOR HOLTRIC V/S PUSHPA CHANDRA & OR	ALADEEN KHAN	RAJESH GOSWAMI
431	6165	1999	CHANDGI RAM SAINI V/S ZILA PARISHAD JHUNJH	A N GUPTA	R P SAINI

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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
432	6226	1999	KAMRUDDIN ANSARI V/S STATE	PAKER FARQOO	
433	6229	1999	LADU RAM & ORS V/S STATE & ORS	ALOK SHARMA	H V NANDWANA G C
434	6244	1999	LILA RAM V/S R A J E E D	S P SHARMA	
435	6245	1999	AJAY KUMAR MATHUR V/S R A J E E D	S P SHARMA	
436	6246	1999	MAHESH CHAND MATHUR V/S R A J E E D	S P SHARMA	
437	6267	1999	R S R T C V/S RAMESHWAR PRASAD	KEWAL RAM	ASHISH JOSHI
438	6270	1999	D B R RURAL BANK BAN V/S P O LABOUR COURT JAI	RUPIN KALA	
439	6271	1999	J D A V/S SMT SUNNI	SANJAY PAREEK	M F BAIG GOVIND SHAR
440	6300	1999	HARI SINGH V/S R C S A T JAIPUR & O	PYARE LAL	G A
441	6303	1999	SRI BALLABH SHARMA V/S STATE AND ORS	LOKESH SHARMA	G A
442	6304	1999	JAI SINGH V/S STATE	LOKESH SHARMA	N K BHATT ADD G C
443	6316	1999	PRESIDENT PARIVHAN N V/S STATE & ORS	R D RASTOGI	BHARAT VYAS AAG
444	6318	1999	NAND LAL V/S STATE & ORS	K K MEHRISHI	SADHNA BHATT
445	6332	1999	R S D I C V/S MS.TREEZA HARIZAN AN	DEEPAK ASOPA	RAJESH KAPOOR
446	6342	1999	CHIRANGI LAL KOOLWAL V/S B O R & ORS	MRS MANJU JOSHI	J K AGRAWAL AGA
447	6343	1999	NAATHU LAL LODHIYA V/S STATE	V K GUPTA	
448	6373	1999	STATE AND ORS V/S SMT CHHOTI DEVI AND	A K BHANDARI	PHUPENDRA PAREEK
449	6374	1999	NAGAN NIGAM KOTA V/S RATAN BAI	MANOJ SHARMA	K C SHARMA
450	6385	1999	KAILASH CHAND GUPTA V/S STATE AND ORS	MANISH BHANDARI	G A
451	6434	1999	OM PRAKASH VYAS V/S R N G E I T JAIPUR	M SHAH	G A
452	6436	1999	D B R RURAL BANK DUN V/S P O LABOUR COURT & O	RUPIN KALA	AMOD KASLIWAL
453	6437	1999	D B R RURAL BANK DUN V/S P O LABOUR COURT & O	RUPIN KALA	AMOD KASLIWAL
454	6438	1999	D B R RURAL BANK DUN V/S P O LABOUR COURT & O	RUPIN KALA	AMOD KASLIWAL
455	6447	1999	ROSHAN LAL MEENA. V/S STATE & ORS	N K SINGHAL	SL MEENA DY GA
456	6448	1999	SATYA NARAIN NAGAR V/S STATE & ORS	MAHENDRA SHARMA	J JAIN ADD G A
457	6475	1999	RAJENDRA KUMAR SHARM V/S STATE	M M RANJAN	RAJENDRA PRASAD SHAR
458	6499	1999	CONST.RADHEY SHYAM V/S U O I AND ORS	R S BHADAURIA	SIRAJ MOHD KHAN
459	6508	1999	RAJESH YADAV V/S S B B J AND ORS	SANDEEP SAXENA	
460	6581	1999	BRAHMA PRAKASH BADAY V/S STATE AND ORS	P.KUHAD,M.SINGH,S.NA	J M SAXENA
461	6585	1999	K.K.E.V.SAMITI UCCHH V/S STATE AND ORS	D.P.SHARMA	G A
462	6586	1999	MC KANYA SADACHAR PA V/S R N G E I T JAIPUR	PRAHLAD SINGH	D P SHARMA
463	6588	1999	ANOOP CHAND BHARGAVA V/S STATE AND ORS	A.K.BHARGAVA	G A
464	6592	1999	MADAN MOHAN RANGA V/S STATE	D P SHARMA	G A
465	6600	1999	D R M W/R AJMER V/S SECRETARY W/R EMPLOY	M RAFIQ	
466	6615	1999	MOOL CHAND KANWARIA V/S STATE AND ORS	RAJENDRA SONI	ANANT BHANDRI DY G C
467	6650	1999	SHYAM NARAIN DUBEY V/S STATE AND ORS	R S L SHARMA	SURESH KASHYAP
468	6661	1999	KAPIL MAHERE V/S RAJ KHADI GRAMODYOG	SANDEEP SAXENA	K.S.GUPTA,G.S.BAPNA
469	6739	1999	KAILASH CHAND DIXIT V/S STATE & ORS	V L MATHUR	ASHOK BANSAL
470	6826	1999	KHETRI COPPER COMPLE V/S KHETRI TAMBA MAJDOOR	A K BHANDARI	M.SHAH
471	6843	1999	DALIP SINGH V/S STATE & ORS	G C GARG	S.N.KUMAWAT
472	6885	1999	GANGAPUR KRY-VIK SAH V/S CONTROLLING AUTHORIT	ASHOK MISHRA	H V NANDWANA G C
473	29	2000	RAM KISHAN V/S U O I & ORS	RAJENDRA PRASAD	SUSHIL SHARMA, B.BAG
474	51	2000	SHER KHAN V/S DIRECTOR OF PROSECUT	V S GURJAR	
475	53	2000	PRAHLAD SINGH V/S S D MEMORIAL HOSPITA	M F BAIG	ASHOK MEHTA
476	118	2000	NARENDRA SINGH V/S STATE & ORS	JAGDISH SINGH CHAUHA	G A
477	122	2000	RISHIPAL SHARMA V/S STATE & ORS	RAJENDRA VAISH	D D KHANDELWAL
478	140	2000	NIHAL CHAND JAIN V/S STATE & ORS	RAJESH KAPOOR	G A
479	148	2000	RAM BHROSE & ORS V/S STATE & ORS	JAGDISH SINGH CHAUHA	G A , MAHESH GUPTA

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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
480	188	2000	K D MAHERE V/S R S E B & ORS	S P SHARMA	RAGHUNANDAN SHARMA
481	216	2000	JAIPUR VIDYU VITRAN V/S SITA RAM & ORS	SANJEEV P SHARMA	BHANWAR BAGRI
482	221	2000	THE REGIONAL PRVIDEN V/S M/S SHIVDEEP INDUSTR	GAURAV JAIN	N S YADAV
483	264	2000	KAILASH CHAND KATARE V/S U O I	KEWAL RAM	N C JAIN
484	268	2000	B L KALAL V/S RSEB & ORS	AK SHARMA	AJAY GUPTA
485	270	2000	VEER SINGH V/S STATE & ORS	PRAHLAD SINGH	G A
486	296	2000	D K MISHRA V/S P N B AND ORS	VIJAY SINGH SHARMA	RAJENDRA ARORA
487	318	2000	SHANKAR LAL VERMA V/S STATE & ORS	S P SHARMA	G A
488	482	2000	NARGESH KUMAR V/S STATE BANK OF BIKANE	RAJVEER SHARMA	ALOK GARG
489	491	2000	DR; JASWANT SINGH V/S RAJ. AGRICULTURE UNI	DEVENDRA RAGHAVA	
490	505	2000	PRABHU DAYAL JAIN V/S STATE & ORS.	RS RATHORE	R S RATHORE
491	510	2000	NARENDRA KUMAR JAIN V/S STATE & ANR.	RAJVEER SHARMA	N.K.MALOO,G.A.
492	523	2000	SHRI CHAND DHANGAR V/S STATE	MISS ASHISH JOSHI	L.N.BOOSS
493	572	2000	G S KARNAWAT & ORS V/S AJMER CENTRAL COP. B	SUNIL SAMDARIA	PRIYANKA PAREEK
494	576	2000	VIJENDRA KUMAR V/S STATE & ORS	NITIN JAIN,VIPIN JAI	G A
495	607	2000	MOOLA RAM CHOUDHARY V/S STATE & ORS	O P SHARMA	G A
496	609	2000	PRAKASH NARAIN NATAN V/S STATE & ORS	S P SHARMA	O P SHARMA
497	611	2000	KRISHAN KUMAR SHARMA V/S STATE & ORS	SANDEEP SAXENA	G A
498	643	2000	DIRECTOR SECONDAARY V/S PRABHU DAYAL & ORS	M C GUPTA	G A
499	646	2000	SURENDRA SINGH NATHA V/S STATE/SECRETARY R S	M F BAIG	J P SHARMA
500	647	2000	STATE & ANR. V/S RAJ. CIVIL SERVICES	MISS GAYATRI RATHORE	SHOBHIT TIWARI
501	651	2000	GOPAL SHARMA V/S C O ZILA PARISHAD JA	MRS MADHURI SINGH	G A
502	655	2000	R S R T C JAIPUR V/S G S ROADWAYS WORKERS	KEWAL RAM,V.S.YADAV	P.K.SHARMA
503	663	2000	HEM RAJ BHATIA & ORS V/S STATE & ORS	BHANWAR BAGRI	ANISHA JAIN
504	665	2000	DINESH KUMAR SHARMA V/S JUDGE LABOUR COURT B	RAKESH SHARMA	
505	687	2000	UMESH CHAND V/S R S R T C & ORS	MAHENDRA SHAH	MUKESH KUMAR
506	692	2000	NAVRATAN MAL BADIJATY V/S R N G E I T JAIPUR &	MAN SINGH	GA
507	736	2000	RAJESH GUPTA V/S R S E B & ORS	B L SAMDARIA	DR SAUGATH ROY
508	751	2000	VIJAY KUMAR RAWAL V/S STATE & ORS	SURESH PAREEK	G A
509	761	2000	SMT GEETA DEVI V/S STATE & ORS	S S HASAN	R.N. MATHUR
510	793	2000	SMT SAHIB KAUR V/S STATE & ORS	MAN SINGH	S.C.PUROHIT G.A.
511	802	2000	NEMI CHAND JAIN V/S KHADI VILLAGE INDUST	MAHENDRA SHAH	R K SHARMA
512	811	2000	YOGESH CHAND MATHUR V/S STATAE	R P GARG	G A
513	814	2000	S B B J & ORS V/S C I T KOTA & ORS	M D AGARWAL	ANURAG SHARMA
514	882	2000	DURGA LAL V/S STATE & ORS	R P SHARMA	G A
515	890	2000	PREM NARAIN SHARMA V/S STATE & ORS	K K SHARMA	G A
516	914	2000	VISHNU CHAND BANSAL V/S STATE	VINOD GUPTA	G A
517	924	2000	JAG RATAN SINGH V/S STATE	A.K.BAJPAI	GOVT.ADVOCATE
518	953	2000	SHAMBHU DAYAL V/S STATE	V.S.GURJAR	G A
519	960	2000	MANAGEMENT OF VISHAL V/S JUDGE LABOUR COURT &	AJEET BHANDARI	N.K.JOSHI,SANJAY JOS
520	981	2000	RAGHUNATH PRASAD SHA V/S STATE & ORS	A K PAREEK	M C GUPTA
521	1036	2000	R S E B OFFICERS ASS V/S R S E B	A K BAJPAI	SAUGATH ROY
522	1081	2000	BADRI LAL POTAR V/S STATE	MAHEDNRA SHAH	DGA
523	1082	2000	SMT MAHABIRI V/S STATE & ORS	S K GUPTA	S R JOSHI
524	1100	2000	RAM NIWAS V/S STATE	MAHENDRA SHAH	G A
525	1111	2000	URVASHI BALA ROHATGI V/S STATE & ORS	S K SAKSENA	B L AWASTHI A. G. A.
526	1129	2000	UMESH DUTTA V/S GOVERNOR THROUGH SEC	M C SHARMA	G A
527	1130	2000	NATIONAL PRINTS MANU V/S JUDGE LABOUR COURT B	VINENDRA AGARWAL	J P SHARMA

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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
528	1131	2000	SECRETARY GEETA BAJA V/S P O LABOUR COURT JAI	R K KALA	DHARMENDRA JAIN
529	1132	2000	NK BASHIR KHAN V/S U O I & ORS	R S BHADAURIA	SUSHIL SHARMA
530	1138	2000	DEEP CHAND SAINI V/S STATE	M C SHARMA	G A
531	1159	2000	SETH MOTI LAL SR SEC V/S SHIV KUMAR SAINI & O	AJAY RASTOGI	C L SAINI
532	1163	2000	S B B J & ORS V/S C I T CUM LABOUR COU	M D AGARWAL	SANJAY PAREEK
533	1169	2000	SATYAVRAT SHARMA V/S STATE & ORS	SANDEEP SAXENA	DR SONIYA SAINI ADD
534	1188	2000	BANKAT LAL GUPTA V/S STATE & ORS	RAVI KASLIWAL	GA
535	1193	2000	RAM CHANDER V/S C C F FOREST DEPTT	AMIT JINDAL ADV.	G A
536	1197	2000	VIRENDRA SINGH V/S STATE & ORS	M K KAUSHIK	ASHISH JOSHI
537	1201	2000	JAI NARAYAN MEENA V/S STATE & ORS	BHANWAR BAGRI	
538	1219	2000	RAJ STATE SAHAKARI S V/S ATAL BIHARI BHARDWAJ	MANISH BHANDARI	MISS ASHISH JOSHI
539	1224	2000	SANTOSH SINGH V/S STATE & ORS	PRAHLAD SINGH	G A
540	1287	2000	SMT MAMTA GOYAL V/S STATE AND ORS	JITENDRA PANDEY	ANIL SHARMA
541	1308	2000	HEM RAJ MEENA V/S STATE AND ORS	SURESH PAREEK	
542	1396	2000	KALU V/S STATE & ORS	M F BAIG	G A
543	1418	2000	KRISHAN KUMAR V/S STATE & ORS	D V THOLIA	
544	1458	2000	TAGORE BAL NIKETAN M V/S STATE & ORS	P S ASOPA	G A
545	1490	2000	GOVIND SINGH V/S STATE & ORS	MANISH BHANDARI	G A
546	1500	2000	A K KHANNA V/S R S R T C	SANDEEP SAXENA	VIRENDRA LODHA
547	1522	2000	STATE V/S KALYAN & ORS	SURESH H MATHUR	GA
548	1523	2000	STATE V/S TULSHI RAM	SURESH H MATHUR	G A
549	1524	2000	STATE V/S MODU	SURESH H MATHUR	SHYAM ARYA G A
550	1572	2000	RAMESH KUMAR HALDIA V/S BANK OF BARODA & ORS	GS ASHIYA	SANDEEP SAXENA
551	1592	2000	DEV KARAN SINGH REVA V/S U.O.I.& ORS	V.LODHA,D.AGARWAL	G A
552	1601	2000	ISHWAR SINGH V/S JUDGE LABOUR COURT	V L MATHUR	SMT. PARINITOO JAIN
553	1639	2000	VIJAY SHANKAR JAIMAN V/S C B I & ORS	MAHESH GUPTA	OM PRAKASH JAIN
554	1647	2000	SATYA NARAIN MATHUR V/S R S E B & ORS	DR Y C SHARMA	
555	1648	2000	MAN SINGH KHARWAL V/S STATE & ORS	S C GUPTA	BK SHARMA,DY.GA
556	1743	2000	STATE V/S LABOUR COURT & ORS	V P MATHUR	S K JINDAL AMIT JIND
557	1755	2000	RAMESHWAR DAYAL JANG V/S SECRETARY SPORTS COU	ANISHA JAIN	DHARMENDRA JAIN
558	1774	2000	M C SETH G S B P COL V/S R N G E I T & ORS	N K MALOO	D P SHARMA
559	1788	2000	SMT ANITA JAIN V/S RAJ STATE INDUST.& I	R A KATTA	A.K.SHARMA
560	1789	2000	MOHAN V/S STATE & ORS	YOGESH KUMAR SHARMA	G A
561	1797	2000	LADHU RAM VERMA V/S R S R T C & ORS	SURESH SAHANI	VIRENDRA LODHA
562	1804	2000	CHANDRA KUMAAR KHAND V/S STATE & ORS	R D RASTOGI	GA
563	1818	2000	SHYAM SUNDER SHARMA V/S SECRETARY(PERSONAL D	H K SHARMA	G A
564	1865	2000	BHANWAR SINGH V/S STATE & ORS	D P SHARMA	SHIV LAL MEENA DY G
565	1874	2000	PANKAJ SRIVASTAVA V/S STATE & ORS	N K SINGHAL	SMT.KAMLA JAIN
566	1877	2000	RAMJI LAL MEENA V/S U O I & ORS	ARVIND GUPTA	ANUDHUTI MAITRA
567	1895	2000	UTTAM CHAND JAIN V/S R W H C JAIPUR	S C GUPTA	K.K.SHARMA
568	1935	2000	PRATAP SINGH V/S STAAATE & ORS	SUKHVEER SINGH	G A
569	1939	2000	SMT.SHOBHA RANI V/S STATE & ORS	KARANPAL SINGH	PRADEEP LATA MATHUR
570	1960	2000	OM PRAKASH KATARIA V/S STATE & ORS	S.P.SHRAMA	G A
571	1964	2000	DEVASH KUMAR SHARMA V/S STATE & ORS	BHANWAR BAGRI	
572	1968	2000	BRIJESH KUMAR SHARMA V/S R N G E I T JAIPUR &	D.P.SHARMA	N K MALOO
573	1974	2000	EXECUTIVE ENGINEER P V/S PRESIDENT P W D EMPL	ARVIND SHARMA	ARUN CHATURVEDI
574	2008	2000	CHAMBEL VIKAS YANTRI V/S STATE & ORS	R C JOSHI	G.A., ADVOCATE GENER
575	2016	2000	RAM PRASAAD V/S STATE & ORS	CHATAN BAIRWA	DR A S KHANGAROT ADD

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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
576	2031	2000	M B NEEM-KA-THANA V/S SATYENDRA MOHAN SHAR	K N GUPTA	SANDEEP GARSSA
577	2035	2000	PRAKASH CHAND JATAV V/S STATE & ORS	S P SHARMA	
578	2039	2000	TRILOCHAN SINGH ASAW V/S STATE & ORS	N K SINGHAL	J.K.SINGHI
579	2053	2000	SUKHRAM POSWAAL V/S R C S A T & ORS	LOKESH SHARMA	G A
580	2058	2000	MRS ANJANA SHARMA V/S STATE & ORS	R C JOSHI	G A
581	2075	2000	HAARPHOOL SINGH V/S DIRECTOR AGRICULTURE	V D GATHALA	RAJ SHARMA ADD G C
582	2086	2000	RENU CHENDELA V/S STATE & ORS	BHANWAR BAGRI	GA
583	2096	2000	ASHOK PAREEK V/S STATE & ORS	A K PAREEK	G A
584	2109	2000	GAJENDRA PAL SINGH V/S JUDGE I T & ORS	V L MATHUR	
585	2116	2000	R H B & ORS V/S RAM SINGH	R N MATHUR	J K SINGHI
586	2126	2000	M/S PREM RAJ JUGAL K V/S SMT ANA BAI & ORS	S N KUMAWAT	
587	2128	2000	VIRENDRA KUMAR JAIN V/S JUDGE C I T & ORS	SURESH KASHYAP	
588	2174	2000	EKESHWAR HATWAL & OR V/S STATE & ORS	S D SHARMA	A S KHANGAROT ADD G
589	2192	2000	MUNNA LAL V/S JUDGE LAO BUR COURT B	MAHENDRA SHAH	
590	2194	2000	N K SHARMA V/S H M T LTD & ORS	REASHM BHARGAVA	
591	2195	2000	JAI NARAYAN SHARMA V/S H M T LTD & ORS	REASHM BHARGAVA	
592	2214	2000	BRIJESH KUMAR SHARMA V/S STATE & ORS	R C JOSHI	ANKUR RASTOGI ADD G
593	2218	2000	NAGAR PARISHAD BHARA V/S JUDGE LABOUR COURT &	B K SHARMA	G S SHEKHAWAT
594	2231	2000	HARI SINGH BHURIA V/S STATE & ORS	BHANWAR BAGRI	G A
595	2293	2000	STATE & ORS V/S RAMAVAATAR SHARMA &	O P SHARMA	G A
596	2319	2000	SITA RAM MAHOR V/S R C S A T & ORS	S P SHARMA	DR RAM KISHAN SHARMA
597	2365	2000	S P SINGH V/S U O I & ORS	RAJEEV SOGARWAL	S.M. KHAN, SANJAY PR
598	2400	2000	SAJJAN SINGH V/S STATE & ORS	AJEET BHANDARI	G A
599	2405	2000	RAGHUVVEER SINGH V/S STATE & ORS	MISS ASHISH JOSHI	RAJ SHARMA ADDD
600	2411	2000	DINESH KUMAR V/S SUPDT A S I JAIPUR &	D C GUPTA	S M KHAN
601	2430	2000	STATE & ORS V/S DHANNA LAL & ORS	O P SHARMA	G A
602	2431	2000	MAHIPAL SINGHAL V/S U O R	SANDEEP SAXENA	SANJEEV PRAKASH SHAR
603	2442	2000	N L GUPTA V/S AWAS VIKAS SANSTHAN	ASHOK GAUR	NITIN JAIN
604	2476	2000	JITENDRAA BHATNAGAR V/S STATE & ORS	S.P.POSHWAL	
605	2481	2000	BHANWAR LAL SAINI & V/S R S R T C & ORS	INDER RAJ SIANI	ALADEEN KHAN
606	2518	2000	KRISHAN KUMAR SHARMA V/S STATE & ORS	BHAG CHAND JAIN	G A
607	2523	2000	DEVENDRA SINGH V/S STATE & ORS	ANISHA JAIN	
608	2571	2000	SECRETARY J D A V/S CHIRANJI LAL SHARMA	SANJAY PAREEK	
609	2585	2000	RAJ STATE SEEDS CORP V/S MUKESH KUMAR MEHTA &	R C JOSHI	N K MALOO
610	2613	2000	DURGA LAL KUMHAR V/S STATE & ORS	K C SHARMA	M I BEG
611	2708	2000	RAKESH KUMAR MALI V/S STATE & ORS	S P SHARMA	G A
612	2719	2000	JAGDISH CHAND MEENA V/S STATE & ORS	VIRENDRA DANGI	M FAISAL BAIG DY G C
613	2747	2000	ANIL KUMAR SHARMA V/S STATE	SATYAVART SHARMA	JINESH JAIN
614	2782	2000	RAJENDRA PRASAD SHAR V/S STATE & ORS	S K SHARMA	AMIT KUMBHAJ
615	2796	2000	HARI SINGH V/S LABOUR COURT NO-2 &	AJAY GUPTA	M.D. AGRAWAL
616	2800	2000	SMT PUNITA SHARMA V/S SECRETARY RANI SATIJ	M M RANJAN, LAXMIKANT	M.S.GUPTA, G.L.SHARMA
617	2804	2000	D K BHARDWAJ V/S R S E B JAIPUR	R C JOSHI	H C MAURIYA
618	2805	2000	A K CHAKRAWAARTY V/S R S E B	ASHOK GAUR	SANDEEP SAXENA
619	2814	2000	GOPAL SINGH V/S SECRETARY R S E B &	M F BAIG	G S RATHORE
620	2817	2000	RAJ KRISHI PRARUKAR V/S SECRETARY AGRICULTUR	M C TAILOR	INDRAJEET SINGH
621	2818	2000	MANAGER MAHARAJ INTE V/S P O LABOUR COURT BHA	R K KALA	SURESH KASHYAP
622	2856	2000	MANOHAR LAL V/S SECRETARY IRRIGATION	SMT NAINA SARAF	GA
623	2875	2000	NATHU LAL KANWARIYA V/S STATE	M C TAYLOR	INDERJEET SINGH

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(Service Matters)**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
624	2916	2000	BRIJ KISHORE RANGA V/S STATE & ORS	R.C.JOSHI,ASHOK JOSH	G A
625	2925	2000	STATE & ANR. V/S SAMRATH LAL MEENA	A.S.KHANGAROT ADDL.G	KANTA PRASAD SHARMA
626	2956	2000	SMT TARA KUMARI V/S STATE & ORS	RAVI KASLIWAL	V.S.YADAV
627	2979	2000	MAHESH CHAND SHARMA V/S STATE & ORS	SURESH KASHYAP	DR. PC.JAIN, K.K.JA
628	2991	2000	JAGDISH CHAND SEN V/S U O I & ORS(MINISTRY	G S SHARMA	REASHM BHARGAVA
629	3006	2000	SMT KAMLA RAMAWAT V/S STATE & ORS	PRADEEP ASTHANA	KN SRIMAL,GP SHARMA,
630	3015	2000	CHARU SHARMA V/S CHAIRMAN SANDHAAN &	S.P.SHARMA	ANUPAM AGARWAL
631	3023	2000	SOHAN SINGH GILL V/S R S R T C	SANDEEP SAXENA	VIRENDRA LODHA
632	3042	2000	SATYA NARAIN SHARMA V/S R S R T C & ORS	G S SHARMA,P.S.SHARM	O P SHARMA
633	3046	2000	GOPAL RAM RAJORIA V/S STATE AND ORS	ASHOK GAUR	G A
634	3075	2000	TIKAM CHAND JAIN V/S STATE & ORS	MUKESH AGARWAL	G A
635	3078	2000	DR P L MITTAL V/S STATE	NARENDRA JAIN	G A
636	3082	2000	ARYA SAMAJ SHIKSHA S V/S ISHWAR LAL AND ORS.	RESHAM BHARGAVA	ARJUN KARNANI
637	3106	2000	OM PRAKASH SHARMA V/S STATE AND ORS	ARVIND BHARWAJ	GA, G S GILL A. A. G
638	3116	2000	GHISA LAL SHARMA V/S RAJ STATE CO-OPRATIV	RAJENDRA VAISH	M.D.AGRAWAL
639	3118	2000	SECRETARY K V S M VI V/S STATE & ORS	B L GUPTA,ASHOK SHAR	M.R.NAREDI, DY.GOV.T.
640	3159	2000	SURAJ MAL V/S STATE	M.C. TAYLOR	INDER JEET SINGH
641	3162	2000	R M BANK OF BARODA J V/S P O C I T JAIPUR	R K KALA	
642	3169	2000	MURARI LAL SHARMA V/S R S R T C & ORS	MANOJ PAREEK	VIRENDRA LODHA
643	3211	2000	KARTAR RAI SINGHANI V/S STATE & OTHERS	S.P. SHARMA	J M SAXENA
644	3229	2000	R.M. BANK OF BARODA V/S PRESIDING OFFICER, I	R.K. KALA	
645	3241	2000	MADHAV SINGH V/S STATE & ORS	R C JOSHI	G A
646	3245	2000	MALT MANUFACTURERS P V/S P O LABOUR COURT ALW	R K KALA,R.C.PAPRIWA	
647	3275	2000	SUNIL SHARMA V/S SANDAN AND ORS	SP SHARMA	MANISH BHANDARI
648	3276	2000	REKHA PANDEY V/S PRINCIPAL, ENGINEERI	PRADEEP ASTHANA	
649	3284	2000	CHIEF MANAGER, RSRTC V/S SHAHADAT ALI & ORS	ANISHA JAIN	ASHOK BANSAL
650	3296	2000	MRS. SHUCHI KAUSHIK V/S SANDHAN AND ORS	SP SHARMA	MANISH BHANDARI
651	3307	2000	BHANWAR LAL V/S STTAE	M F BAIG	G A
652	3339	2000	PRADEEP KUMAR V/S U O I & ORS	M IQBAL KHAN	R S BHADURIA
653	3376	2000	MAHENDRA SINGH V/S STATE & ORS	SUNIL SAMDARIA	
654	3386	2000	HARI NARAIN RAIGER V/S STATE & ORS	D P PUJARI	I R SAINI
655	3467	2000	STATE AND ORS V/S MOHD FAFIQUE AND ORS	K N SHRIMAL	V LODHA
656	3472	2000	RADHA MOHAN SHARMA V/S THE MUNICIPALITY KAR	ANISHA JAIN	B K SHARMA
657	3484	2000	GIRDHARI LAL ARORA V/S STATE AND ORS	ASHOK GAUR	G A
658	3485	2000	KASHI RAM V/S STATE AND ORS	ASHOK GAUR	G A
659	3486	2000	PRAVEEN KUMAR GAKHAR V/S STATE AND ORS	ASHOK GAUR	G A
660	3492	2000	THE CHAIRMAN,S M K S V/S THE JUDGE LABOUR COU	P C SHARMA	G.P.KAUSHIK
661	3497	2000	RAM SWAROOP SAINI AN V/S STATE AND ORS	R P GARG	
662	3500	2000	THE MANAGING DIRECTO V/S THE JUDGE,LABOUR COU	B L AVASTHI	SANDEEP SAXENA
663	3528	2000	JUHAR SINGH V/S R S R T C LTD. JPR A	S L SONGARA	RAJEEV SURANA
664	3535	2000	BRIJ MOHAN ISTWAL V/S SANDAN AND ORS	SP SHARMA	M.BHANDARI
665	3553	2000	RADHEYSHYAM SHARMA V/S STATE AND ORS	B.BAGRI,K.C.SHARMA	VIRENDRA SINGH YADAV
666	3560	2000	LAXMI NARAYAN SHARMA V/S STATE & ORS	B.BAGRI,K.C.SHARMA	M.R.NAREDI
667	3572	2000	PURSHOTTAM AND ORS V/S R.S.E.B. AND ORS.	NITIN JAIN ,GAURAV	SANDEEP SAXENA
668	3578	2000	BADAN SINGH V/S STATE AND ORS	ANURAG SHARMA	G A
669	3591	2000	LEKH RAJ AND ORS V/S CHAIRMAN CUM MANAGIN	R.S.CHOUGHAN	MAHESH CHAND GUPTA
670	3608	2000	SHERLI THOMAS V/S R S R T C JAIPUR AND	MAHENDRA SHAH	R P SINGH
671	3628	2000	STATE V/S YUSAF KHAN AND ORS	ALADEEN KHAN DY G C	G A

**S.B. CIVIL WRIT Upto 2000
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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
672	3636	2000	GAJA NAND SHARMA V/S STATE AND ORS	M M MEHRISHI	G A
673	3637	2000	RAM GOPAL KHANDELWAL V/S R R S U S LTD	ARJUN LAL TOLANI	M D AGRAWAL
674	3645	2000	M C BHARATPUR V/S JUDGE LABOUR COURT B	K K SHARMA	
675	3686	2000	BAL MANDIR MAHILA SH V/S THE P O RAJ NON GOVT	R K KALA	D.P.SHARMA,K.R.SHARM
676	3703	2000	STATE & ORS V/S JAGDISH PRASAD	AKHIL SIMLOT	
677	3711	2000	DR. RAJESH KUMAR SHA V/S SANDHAN AND ORS	S P SHARMA	MANISH BHANDARI
678	3717	2000	RAJENDRA KUMAR NAGHE V/S STATE AND ORS	SUNIL KUMAR YADAV	RAJ SHARMA ADD G C
679	3718	2000	EX.ENGINEER,PHED BHA V/S NARAIN SINGH	L N BOSS	
680	3740	2000	SURENDRA KUMAR V/S STATE AND ORS	R P VIJAY	G A
681	3761	2000	HAR SWAROOP SHARMA V/S R C S A T AND ORS.	B P SHARMA	R.A. KATTA
682	3770	2000	DR SHARMISTHA SINGH V/S SANDHAN AND ORS	S P SHARMA	MANISH BHANDARI
683	3792	2000	L/NK RAM CHANDRA V/S UOI	VED PRAKASH	ANURADHA UPADHYAY
684	3793	2000	LAL SINGH V/S STATE & OR	YOGESH GUPTA	G A
685	3808	2000	SMT BEENA AGARWAL V/S SANDHAN,THROUGH ITS	S P SHARMA	MANEESH BHANDARI
686	3809	2000	MAN SINGH V/S STATE & ORS	PRAHLAD SINGH	G A
687	3830	2000	SHIV KUMAR KHANDELWA V/S STATE AND ORS	SUSHIL KUMAR JAIN	V D SHARMA G A
688	3831	2000	CHAGAN LAL V/S CONTROLLER RAJASTHAN	NAINA SARAF	SHYAM ARYA,AKHIL MOD
689	3869	2000	SURAJBHAN JAT V/S STATE AND ORS	HANUMAN CHOUDHARY	G A
690	3880	2000	C M H O V/S DAYAL & ORS	NITIN JAIN	RAM AMIT SHARMA
691	3921	2000	NARENDRA KUMAR GUPTA V/S RSRTC, JAIPUR	AKHIL SIMLOTE	VIRENDRA LODHA
692	3926	2000	BABU LAL BHARDWAJ V/S STATE ANDORS	AJEET KUMAR SHARMA	G A
693	3934	2000	GOVERDHAN LAL MEENA V/S STATE AND ORS	NAINA SARAF	RAJENDRA SONI,S.PARE
694	3989	2000	KAILASH SINGH AND OR V/S STATE AND ORS	AJEET KUMAR SHARMA	VIRENDRA LODHA
695	3991	2000	JAGDISH PRASAD SAIN V/S STATE AND ORS	MAHENDRA SHAH	K.A.KHAN
696	4017	2000	SEP BHAGIRATH SINGH V/S U O I AND ORS	R.S.BHADAURIA	NAINA SARAF
697	4078	2000	G P SONI V/S STATE AND ORS	ANUPAM AGARWAL	G A
698	4101	2000	MANAGING COMMITTEE,S V/S SMT TEKU BAI AND ORS	R C JOSHI	
699	4131	2000	THE CHIEF MANAGER R V/S STHE SECRETARY,R S R	KEWAL RAM	K.P.SINGH
700	4142	2000	SATISH KUMAR GARG V/S HIGH COURT OF JUDICA	RAJESH KAPOOR	TARUN JAIN
701	4144	2000	SURENDRA SINGH V/S STATE AND ORS	S S NARUKA	G A
702	4158	2000	DR. AJEET SINGH V/S STATE AND ORS	M M BHARATHAN	G A
703	4169	2000	SMT SANTOSH KANOONGO V/S RAJ NON GOVT EDUCATI	SATYAVRAT SHARMA	G A
704	4209	2000	CHHETAR PAL LAWANIA V/S STATE AND ORS	NAINA SARAF	G A
705	4267	2000	HARDWARI LAL VERMA V/S R S R T C AND ORS	MAHESH SHARMA	VIRENDRA LODHA
706	4273	2000	JAGDISH PRASAD BHARG V/S STATE & ORS	C L SAINI	H.V.NANDWANA,DY.G.A
707	4301	2000	JAGDISH PRASAD GUPTA V/S STATE AND ORS	R K MATHUR	G A
708	4335	2000	VIDHYADHAR MEHLAWAT V/S THE PRINCIPAL SECRET	YOGESH GUPTA	G A
709	4366	2000	SMT E F LEELA V/S THE ADDL DIRECTOR,AD	MANISH BHANDARI	
710	4370	2000	OMPRAKASH SHARMA V/S JUDGE,INDUSTRIAL TRI	AJEET BHANDARI	
711	4380	2000	SATYA PRAKASH SHARMA V/S STATE & ORS	M C SHARMA.	G A
712	4388	2000	ATAUR REHMAN V/S STATE AND ORS	PRAHLAD SINGH	
713	4394	2000	ARVIND KUMAR JHARWAL V/S STAT AND ORS	P C JAIN	
714	4398	2000	STATE V/S RAM CHANDRA AND ORS	J M SAXENA	
715	4399	2000	LAXMI NARAIN V/S U O I AND ORS	S P TYAGI	TEJ PRAKASH SHARMA
716	4449	2000	STATE V/S RAJ CIVIL SERVICES A	N K MALOO,G.A.	BHARAT VYAS AAG
717	4455	2000	OM PRAKASH GUPTA V/S STATE AND ORS	A K BAJPAI	ANKUR RASTOGI ADD G
718	4524	2000	SAHDEO SINGH V/S STATE AND ORS	R C JOSHI	KAMLAKAR SHARMA
719	4592	2000	SHRI CHANDRA LAL BAI V/S THE R.S.R.T.C.AND OR	BABU LAL GUPTA	VIRENDRA AGRAWAL

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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
720	4597	2000	SHAKIR HUSSAIN V/S STATE AND ORS	P.BALWADA,SURENDRA D	AKHIL SIMLOTE
721	4604	2000	SMT SUDHA SINGH V/S THE BIRLA EDUCATION	ANISHA JAIN	ANUPAM AGARWAL
722	4607	2000	STATE THROUGH EX.ENG V/S BISHAN LAL AND ORS	HARI BARATH	ABHISHEK SHARMA
723	4652	2000	STATE AND ORS V/S RAJ CIVIL SERVICES A	INDERJEET SINGH	G A
724	4671	2000	THE LALSOT KRAYA VIK V/S MOHAN LAL THROUGH M	HANUMAN CHOUDHARY	
725	4672	2000	TULSI RAM V/S STATE	G C GUPTA	G A
726	4677	2000	C S CHOUDHARY V/S STATE AND ORS	S P SHARMA	SAURABH SARASWAT DY
727	4678	2000	D N SINGH V/S STATE AND ORS	S P SHARMA	SAURABH SARASWAT DY
728	4681	2000	R C RAWAT V/S STATE AND ORS	SMT SUSHMA SHARMA	ANKUR RASTOGI ADD G
729	4683	2000	NARENDRA SINGH NARUK V/S AUTHORITY , RAJ SHOP	M F BAIG	
730	4701	2000	CHILD DEVELOPMENT PR V/S SHRI LACHHO RAM MEEN	BAJRANGLAL SHARMA	ZAKIR HUSSAIN
731	4735	2000	BHIKKIRAM V/S STATE AND ORS	K P SINGH	M R NAREDI
732	4747	2000	BHAGCHAND JAIN V/S STATE AND ORS	NITIN JAIN	
733	4761	2000	RAJ STATE INDUSTRIAL V/S THE JUDGE,LABOUR COU	ASHISH JOSHI	R K MATHUR
734	4762	2000	RAJ COMMERCIAL TAXES V/S STATE AND ORS	AJAY RASTOGI	RAJ SHARMA ADD G C
735	4784	2000	DR. SANJAY SHARMA V/S STATE AND ORS	SANDEEP SAXENA	RAMESHWER SINGH RATH
736	4787	2000	ASHIK ALI V/S STATE AND ORS	RAJESH KAPOOR	
737	4791	2000	CHOUTH MAL SEN V/S STATE AND ORS	N K SINGHAL	V D GATHALA
738	4795	2000	RAJASVA KARMACHARI S V/S STATE AND ORS	S K GUPTA	I.R. SAINI
739	4856	2000	KISHAN SINGH PARMAR V/S STATE AND ORS	R.K.MATHUR	INDERJEET SINGH
740	4893	2000	THE DIRECTOR, SEONDA V/S DEEN DAYAL AND ORS	MAHESH CHAND GUPTA	G A
741	4898	2000	SHAKIL AHMAD KHAN V/S UNITED INDIA INSURAN	MAHESH SHARMA	H.C.GANESHIA
742	4929	2000	BIRDHI CHAND V/S R.S.R.T.C.JAIPUR AND	D.V.THOLIA,SANDEEP G	INDRAJEET SINGH
743	4937	2000	CHATURBHUI LOHAR V/S STATE AND ORS	B BAGRI ,K.C.SHARMA	G A
744	4939	2000	STATE OF RAJ. V/S LABOUR COURT, BHARTP	V.P.MATHUR,S.N.BOHRRA	RANVIR SINGH, I.R.SA
745	4941	2000	SHAMBHU LAL AND ORS V/S STATE AND ORS	MAHENDRA SHAH	SAURABH SARASWAT DY
746	4942	2000	KAMLA PRASAD SHARMA V/S THE RAJ CIVIL SERVIC	VIKRANT GUPTA	G A
747	4948	2000	SMT.RAM PYARI V/S STATE AND ORS	ARVIND BHARDWAJ,VK S	K.C.SHARMA,JM SAXENA
748	4950	2000	STATE AND ORS V/S BANE SINGH AND ORS	INDERJEET SINGH	G A
749	4957	2000	STATE AND ORS V/S LABOUR COURT BHARTPU	V.P.MATHUR	ARUN CHATURVEDI, G.A
750	4962	2000	SMT UMA RANI SHARMA V/S STATE AND ORS	R.C.JOSHI, ASHOK JOS	AKHIL SIMLOTE,U.S.TA
751	4964	2000	MAYO COLLEGE GEN.CO.U V/S JUDGE LABOUR COURT &	MANU BHARGAVA	V.K.MATHUR, A.K. MAT
752	4973	2000	HARPHOOL SINGH V/S STATE AND ORS	MAHENDRA SHAH	AAG
753	4995	2000	DHARMENDRA SINGH V/S STATE AND ORS	PRAHLAD SINGH	G A
754	4997	2000	SMT HAJARI BAI V/S STATE AND ORS	B BAGRI	G A
755	5033	2000	HADOTI KSHETRIYA GRA V/S RAM PRASAD AND ORS	PARAS KUHAD	
756	5038	2000	MUKESH KHARERA V/S UOI AND ORS	S SAMDARIA	VIJAYANT SINGH
757	5049	2000	ISHAK MOHD V/S STATE	ASHOK GAUR	B S RAJAWAT DY G C
758	5090	2000	LAL CHAND SHARMA V/S STATE AND ORS	A K PAREEK	G A
759	5102	2000	BP CHAUHAN V/S STATE AND ORS	RAJENDRA SONI	M.RAFIQ
760	5110	2000	NARENDRA KUMAR KUMAW V/S STATE AND ORS	ASHOK GAUR	G A
761	5114	2000	JAIPUR VIDYUT VITRAN V/S TH JUDGE INDUSTRIAL	V LODHA	DILIP MUDGAL
762	5118	2000	MANAGING DIRECTOR,RS V/S PRAHLAD SHARMA AND O	ANISHA JAIN	
763	5137	2000	SUMAN KUMAR SONI V/S STATE ANDORS	HIMMAT SINGH	H V NANDVANA G C
764	5140	2000	BRIJ MOHAN V/S STATE AND ORS	RA KATTA	DY.GOV.T.ADV.
765	5201	2000	BHUPINDER SINGH V/S STATE AND ORS	SP SHARMA	RAJ SHARMA ADD G C
766	5243	2000	SBBJ V/S CENTRAL GOVT INDUSTR	GK GARG	S C GUPTA
767	5246	2000	STATE V/S RAM SHREE AND ORS	JM SAXENA	G A

**S.B. CIVIL WRIT Upto 2000
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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
768	5256	2000	CPWD MAZDOOR UNION V/S EX. ENGINEER ELECTRI	SURESH KASHYAP	
769	5271	2000	BL MEHRA V/S PRINCIPAL SECRETARY	A K GUPTA	G A
770	5277	2000	BABU LAL SHARMA V/S R S R T C JAIPUR	MAHENDRA SHAH	MAHENDRA GOYAL
771	5279	2000	STATE AND ORS V/S ZABBAR AND ORS	JM SAXENA	G A
772	5294	2000	ASHOK KUMAR JAIN V/S STATE AND ORS	SK GUPTA	
773	5298	2000	SHANKAR LAL MEENA V/S VICE CHANCELLOR RAJ	LOKESH SHARMA	K K SHARMA
774	5308	2000	STATE AND ORS V/S DURGA SHANKAR SHARMA	ANKUR RASTOGI ADD G	G A
775	5357	2000	SHIV CHARAN LAL V/S STATE AND OTHERS	MANOJ SHARMA	
776	5389	2000	AVADHESH AMARWAL V/S STATE AND ORS	SANDEEP SAXENA	
777	5424	2000	VIJAY PAL SINGH V/S HADOTI KSHETRIYA GRA	GAYATRI RATHORE	
778	5436	2000	MOHAMMED SAFI V/S RSRTC JAIPUR AND ORS	BABU LAL GUPTA	O P SHARMA
779	5437	2000	GULAM RASOOL V/S RSTC JAIPUR AND ORS	MC JAIN	
780	5479	2000	GENERAL MANAGER, B O V/S THE P O CENTRAL GOVT	R K KALA	MANOJ PAREEK
781	5488	2000	DEV KISHAN NAGAR V/S THE MANAGING DIRECTO	RAJENDRA VAISH	RAJENDRA ARORA
782	5495	2000	MUKUT BIHARI MEENA V/S JUDGE, LABOUR COURT	AK BHARGAVA	
783	5501	2000	DR.NAND LAL JHAMARIA V/S STATE AND ORS	AJAY RASTOGI	DEEPAK ASOPA
784	5503	2000	THE CHIEF MNA GER RSR V/S SHRI NANO O KHAN AND	KEWAL RAM	DHARMENDRA JAIN
785	5513	2000	KAAMLESH KUMAR V/S STATE AND ORS	MANOJ PAREEK	GANESH MEENA G C
786	5516	2000	MURLI MANOHAR MATHUR V/S STATE AND ORS	VINODILAL MATHUR	ANKUR RASTOGI ADD G
787	5525	2000	DR. JITENDRA SARASWA V/S STATE AND ORS	RP SHARMA	
788	5549	2000	SURJEET SINGH YADAV V/S STATE ADN ORS	ASHOK GAUR	G A
789	5558	2000	RAM NIWAS SHARMA V/S STATE AND ORS	ARVIND KUMAR SHARMA	MANISH BHANDARI
790	5562	2000	OM PRAKASH V/S STATE AND ORS	S.P.SHARMA, ANIL BENI	G A
791	5564	2000	STATE AND ORS V/S BHERU LAL RAIGAR AND	G.S.BAPNA, K.S.GUPTA	BHANWAR BAGRI, K.C.SH
792	5594	2000	KRISHNA KUMAR SHARMA V/S RAJ CIVIL SERVICES A	S P SHARMA	CHETAN BAIRWA ADD G
793	5599	2000	PRINCIPAL RAJRISHI C V/S SHRI RAM BHAROSI AND	UDAI PRADEEP GAUR	G A
794	5600	2000	PRINCIPAL RAJRISHI C V/S GHANSHYAM	UP GAUR	G A
795	5612	2000	SMT MANJU BALA SHARM V/S UCO BANK AND ORS	NK MISHRA	MS GUPTA
796	5647	2000	DEEP CHAND ARYA V/S RAJ NON GOVT EDUCATI	AMIT SINGH SHEKHAWAT	G A
797	5652	2000	ADMINISTRATOR/EXECUT V/S THE JUDGE, LABOUR CO	RAKESH SHARMA	
798	5661	2000	PRABHU NATH SINGH JH V/S STATE AND ORS	S P MATHUR	G A
799	5662	2000	DR. (MRS.) KUM KUM RA V/S THE U O R AND ORS	BAJRANG LAL SHARMA	DR SONIYA SAINI ADD
800	5678	2000	SHARAT RANJAN GUPTA V/S THE RAJ NON GOVT EDU	CL SAINI	RAKESH SHARMA
801	5718	2000	ALIND GUPTA AND ORS V/S STATE AND ORS	SAUGATH RAY	R.P.GARG
802	5728	2000	DINESH KUMAR AGRWAL V/S STATE AND ORS	PRAHLAD SINGH	DR A S KHANGAROT ADD
803	5739	2000	RAMJI LAL YADAV V/S STATE AND ORS	RAKESH BHARGAVA	ANKUR RASTOGI ADDD G
804	5751	2000	ST. SOLDIER PUBLIC S V/S PN SOMAN	AK SHARMA	K.C. SHARMA
805	5767	2000	MOHAN LAL LAKHERA V/S RSRTC	BL GUPTA	MANISH BHANDARI
806	5770	2000	VIRENDRA SINGH V/S STATE AND ORS	MM MEHRISHI	DINESH YADAV
807	5774	2000	BHAWANI SHANKAR V/S THE MUNICIPAL CORPOR	SL SONGARA	SANJAY PAREEK
808	5785	2000	DR. DEVENDRA MADAN V/S STATE AND ORS	PRAHLAD SINGH	G A
809	5796	2000	SEPOY DILIP SINGH V/S UOI AND ORS	RP SINGH	SANJAY PAREEK

**S.B. CIVIL WRIT Unto 2000
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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
1	4714	1988	HANUMAN V/S STATE	B.L.SHARMA	ASHOK MISHRA,G.A.
2	5790	1990	PRAKASH SHUKLA V/S STATE	S.D. SHARMA, B M SHA	SANJAY TYAGI
3	2931	1991	BHANWER SUBHASH @ KA V/S STATE	M.L.KUMAWAT	U.N.BHANDARI
4	1642	1993	DINESH KUMAR AGRAWAL V/S R.H.B.	RAJDEEPAK RASTOGI	ANIL TAMBBI,B.D.AGARW
5	6171	1993	PARAS RAM & ORS. V/S STATE	MADHURI SINGH	R K MATHUR
6	6678	1993	MAKKHAN LAL V/S STATE	BIRI SINGH SINSINWAR	R.R.L.GUPTA,HIMMAT S
7	7368	1993	MOHAN KALRA V/S UNION OF INDIA	ANIL KHANNA	
8	1071	1994	M/S SWADESH CEMENT V/S BOARD OF INDUSTRIAL	ASHOK GAUR	RAJENDRA SALECHA
9	1139	1994	BABU LAL V/S STATE		
10	1616	1994	NAND LAL V/S STATE		
11	2139	1994	ARJUN V/S STATE		
12	2384	1994	RAM LAL V/S STATE		
13	3118	1994	JAIPUR NAGAUR GRAMIN V/S JUDGE LABOUR COURT	V.LODHA	A.KASLIWAL
14	3624	1994	JASWANT V/S STATE		
15	4128	1994	GIRDHARI V/S STATE		
16	5144	1994	DUDHIYA V/S STATE		
17	5310	1994	NATHU LAL V/S STATE		
18	1635	1995	PARSADI V/S BOARD OF REVENUE	JINESH JAIN	G A
19	2645	1995	NISHIT KUMAR V/S STATE		
20	127	1996	KALYAN V/S STATE	K K MEHRISHI	SUNEEL MEHRISHI
21	211	1996	SITA RAM & ORS. V/S STATE & ORS.	R K PAREEK	G A,, S AGARWAL
22	496	1996	MADAN LAL V/S B.O.R.& ORS.	SMT.KAMLA JAIN	P C JAIN,V K JOSHI
23	1230	1996	BARSI WD/O.CHITTAR V/S STATE & ORS.	RAVI KASLIWAL	GA
24	2338	1996	M/S.N.M.& PARTY & OR V/S STATE & ORS	AJEET KUMAR SHARMA	PUNEET SHARMA
25	2368	1996	NARAIN SINGH BHATI V/S STATE & ORS.	V.R.BAJWA,V P VISHNO	DR A S KHANGAROT ADD
26	4152	1996	M/S SHAUNAK IND.PVT. V/S U.O.I. & ORS.	AJEET KUMAR SHARMA	ANURAG SHARMA,G A
27	563	1997	SATYA NARAIN KUMAWAT V/S STATE & ORS.	M.S.GUPTA	ASHOK BANSAL
28	4100	1997	CHATURBHUI SHARMA V/S STATE	INDERJEET SINGH	N K MALOO
29	4616	1997	JAIPUR STOCK EXCHANG V/S STATE	LL JAIN	B C CHIRANIA
30	5121	1997	MAQSOOD KHAN V/S STATE & ORS.	R.K.GOYAL	RANVIR SINGH
31	1003	1998	M/S VIJAY SOVLEX LTD V/S STATE & ORS	DR SK TEWARI	G.A.
32	2288	1998	SMT. KESAR & ORS. V/S MANDIR SHREE CHATURB	V.K.JAIN	MOHAN LAL GOYAL
33	2426	1998	KIRODI MAL & ORS V/S STATE & ORS	R K MATHUR	MANU BHARGAVA G C
34	2797	1998	VIJAY LAXMI & ORS V/S STATE & ORS	DR SK TEWARI,P.KUHAD	R D RASTOGI
35	3162	1998	JAWALA SINGH V/S B.O.R.	M.M.RANJAN	G.L.BARDAR
36	3269	1998	GANPATI PLAZA VYAPER V/S STATE & ORS	PARAS KUHAD	B L AWASTHI
37	3747	1998	RAJENDRA PRASAD SHAR V/S STATE & ORS	BHARAT VYAS	R P AGRAWAL
38	4167	1998	KRISHAN KUMAR PODAR V/S J D A & ORS	PARAS KUHAD	BHARAT VYAS
39	4169	1998	RISHI PODAR V/S J D A & ORS	PARAS KUHAD	BHARAT VYAS
40	4257	1998	MST SONI BAI & ORS V/S STATE & ORS	VIMAL KUMAR JAIN	AJAY GUPTA
41	4567	1998	KARTAR SINGH V/S STATE	RK MATHUR	AJEET BHANDARI
42	4609	1998	SMT MAGDHU DEVI & OR V/S THE B O R AJMER	RK GOYAL	ASHOK KUMAR SHARMA
43	4903	1998	JAI JAWAN GRAH NIRMA V/S STATE & ORS	ANANT BHANDARI R AHM	
44	4904	1998	JAI JAWAN GRAH NIRMA V/S STATE & ORS	RIZWAN AHMED	A K PAREEK

**S.B. CIVIL WRIT Unto 2000
(Misc. Matters)**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
45	5149	1998	MURARI LAL V/S MAHAVIR PRASAD & ORS	ASHOK GAUR	DY. GOVT. ADV.
46	5355	1998	RAMOLI &ORS V/S STATE &ORS	K.K.MEHRISHI	K.P.SINGH
47	5533	1998	JAGDISH AND ORS. V/S B O R	S D SHARMA	A. KULHAR
48	5667	1998	SMT SIYA V/S B O R	D C TIWARI	MUKESH KUMAR
49	6050	1998	BHABULYA V/S BOR	JINESH JAIN	G A
50	340	1999	SMT MUNNI & ORS V/S BOR AJMER	SMT NAINA SARAF	NITIN JAIN
51	537	1999	SMT.SNEHLATA SARASWA V/S STATE	SANDEEP SAXENA	G A
52	1089	1999	MEWAR SUGAR MILLS LT V/S THE STATE OF RAJASTH	PARAS KUHAD	
53	1105	1999	ONKAR V/S BOR & ORS	SMT KAMLA JAIN	S M JAIN M, SINGH
54	1485	1999	S B LAB PVT LTD V/S STATE	A K BHANDARI	G A
55	1919	1999	R I I C O LTD JAIPUR V/S A D J NO. 6 & ORS	A K SHARMA	R D RASTOGI
56	1946	1999	DUDHA RAWAT V/S STATE & ORS	BHARAT VYAS	J S RASTOGI
57	2208	1999	SONU SINGH & ORS V/S MAHENDRA PAREEK & OR	S P TYAGI	PYARE LAL
58	2218	1999	MANAGER F C IM DISTT V/S STATE & ORS	S C MITTAL	J K SINGHI
59	2529	1999	B K CHAUHAN V/S L I C OF INDIA	BHANWAR BAGRI	
60	2626	1999	SRI VANKTESH MANDIR V/S B O R & ORS	R K AGARWAL	C S SHARMA
61	2851	1999	S K WANCHU V/S B O R	DR Y C SHARMA	ALOK GARG
62	2857	1999	S K WANCHU V/S STATE & ORS	DR Y C SHARMA	ALOK GARG
63	3093	1999	RAJ CHAMBER OF COMME V/S STATE & ORS	U N BHANDARI	KULDEEP SHARMA
64	3201	1999	CHET RAM & ORS V/S B O R & ORS	S D SHARMA	N L PAREEK
65	3931	1999	STATE V/S M/S HARI TRADERS JAY	AAG	G.P.KAUSHIK
66	4059	1999	SMT NIRMAL MALIK V/S THE STATE OF RAJASTH	A K SHARMA	G A
67	4137	1999	SUJYA V/S B O R, AJMER & ORS	GANESH MEENA	B.L.GUPTA
68	4274	1999	R K WANCHOO V/S STATE & ORS	SUNIL SAMDARIA	NITIN JAIN
69	4454	1999	HUKAM CHAND V/S U I T ALWAR	LOKESH SHARMA	R K MATHUR
70	4628	1999	J D A JAIPUR V/S B O R & ORS	BHARAT VYAS, V P MATH	N K MALOO
71	4833	1999	BHANWAR LAL V/S STATE & ORS	SUBODH KUMAR SHARMA	DHARMENDRA PAREEK AD
72	4938	1999	RAJ PAL DHANGAR V/S R.H.B. & ORS.	R.D.RASTOGI	V P MATHUR
73	5146	1999	SUDHANSHU KASLIWAL V/S STATE	BHARAT VYAS	A KASLIWAL
74	6084	1999	KALU RAM V/S ASSTT COLLECTOR SHRI	S D SHARMA	
75	6565	1999	SMT KESAR DEVI & ORS V/S U O I & ORS	A K BHANDARI	K K SHARMA
76	6577	1999	NAND LAL V/S STATE AND ORS	HEM SINGH RATHORE	R P VIJAY
77	6677	1999	TILAK ARORA & ORS V/S STATE & ORS	S C GUPTA	A.K.SHARMA
78	6870	1999	SMT RADHA V/S B O R & ORS	SANJAY MEHRISHI	ARUN BHANDARI, B B O
79	6891	1999	M/S GORAL BABA ROYAL V/S STATE	N C GOYAL	G A
80	406	2000	DR. JAI SHREE SHARM V/S STATE OF RAJ. & ORS.	PK SHARMA	G A
81	711	2000	DR BHAGWAN SAHAI SHA V/S J D A APPELLATE TRIB	R K AGARWAL	R.D.RASTOGI
82	1569	2000	RAM SWAROOP V/S B.O.R. & ORS	PAWAN PAREEK,ANIL SH	MAHENDRA TIWARI
83	1605	2000	ANANDI LAL V/S B O R & ORS	N K MALOO	
84	1760	2000	OM PRAKASH SHARMA V/S ADHYAKASH KENDRIYA S	RAMPAL SINGH CHOUDHA	B.L. AWASTI
85	1967	2000	SMT SHARMILA KEDIA V/S U O I THROUGH COMMIS	A KASLIWAL	R.B.MATHUR
86	1995	2000	MOHAN LAL V/S R.H.B. & ORS	R.A.KATTA,R.K.PALIWA	I.R.SAINI,M.M.RANJAN
87	1996	2000	BHARAT LAL & ORS V/S STATE & ORS	K K MEHRISHI	
88	2133	2000	M/S AJMER FOOD PRODU V/S AGRICULTURE PRODUCT	PARAS KUHAD	PRADEEP KALWANIA ADD

**S.B. CIVIL WRIT Unto 2000
(Misc. Matters)**

Sr. No	CASE NO.	YEA R	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
89	2264	2000	MAHANT HANUMAN DAS V/S B O R	A K BAJPAI	
90	2521	2000	BANK OF INDIA V/S M/S PARAS TALKIES &	O P GARG	N.K.MALOO
91	2608	2000	RAM KUMAR DHANUKA V/S U O I & ORS	A KASLIWAL	S K TIWARI R K YADAV
92	2798	2000	MAHARAJ DEV RAJ SING V/S STATE & ORS	J N SHARMA	J.K. SINGHI, B.C.CHI
93	2840	2000	WAZID KHAN & ORS V/S STATE & ORS	P C JAIN	R.K.SHARMA
94	3039	2000	PUSPHA MEENA V/S STATE AND ORS	RK PAREEK ,P.S.SHARM	G A
95	3268	2000	SMT RADHA DEVI V/S WAKF TRIBUNAL, JAIPU	MM RANJAN	
96	3476	2000	SMT.PUSHPA MEENA V/S STATE AND ORS	RAMAKANT PAREEK	G A
97	3543	2000	DEVI SHANKAR AND ORS V/S STATE AND ORS	SAKET PAREEK	INDERJEET SINGH
98	3640	2000	THE ASST.DIRECTOR LA V/S SMT MANJOO DEVI AND	J K SINGHI	
99	4204	2000	THE M C JAIPUR AND O V/S STATE AND ORS	R D RASTOGI	
100	4256	2000	AMAR SINGH AND ORS V/S B O R AND ORS	S S SUNDA	SHALINI SHARMA
101	4269	2000	JAYANT KUMAR MOHIWAL V/S STATE AND ORS	AJEET KUMAR SHARM	G A
102	4538	2000	KISHAN LAL V/S ADDL COMMISSIONER FO	SWADEEP SINGH HORA	KRISHNA VERMA ADD G
103	4628	2000	SHYAM LAL V/S B O R AND ORS	M M RANJAN	N.L.PAREEK
104	4631	2000	MADHO LAL AND ORS V/S STATE	A K GUPTA	LOKESH SHARMA
105	4717	2000	M/S GEMPLAST PVT.LTD V/S STATE AND ORS	MAHENDRA SHAH	MR.R.B.MATHUR
106	4771	2000	JEEVA RAJ SINGH CHAU V/S STATE & ORS	ASHOK GAUR	R S AGRAWAL
107	4853	2000	MOOL CHAND AND ORS V/S B O R AND ORS	R K MATHUR	N.K.JOSHI
108	4912	2000	MRS. NIRMALA MEHTA V/S STATE AND ORS	PARAS KUHAD	R.N.MATHUR,SHYAM ARY
109	5054	2000	A.DAGA STEEL OVERSEA V/S RFC AND ORS	RP GARG	R K SALECHA
110	5177	2000	NIRAJ KUMAR JAIN V/S EXCISE COMMISSIONER	SURESH SAHNI	
111	5222	2000	MODERN POLYSTER YARN V/S AJMER VIDYUT VITRAN	PARAS KUHAD	
112	5270	2000	CHANDAN SINGH V/S THE BOR AJMER AND OR	MM RANJAN	DHARMENDRA PAREEK AD
113	5292	2000	LICHHMAN SINGH V/S DISTRICT JUDGE, SIKA	SS SUNDA	U C BABERWAL
114	5381	2000	NAND KISHORE AND ORS V/S BOR AJMER AND ORS	RK MATHUR	L N BOSS
115	5493	2000	PADAM CHAND JAIN V/S STATE AND ORS	RD RASTOGI	
116	5518	2000	RAM SINGH V/S THE BOR AJMER AND OR	HEMANT SINGH	J K YOGI
117	5527	2000	TEK CHAND V/S STATE AND ORS	SAKET PAREEK	R P SINGH AAG
118	5565	2000	CAPT.DEEP SINGH RATH V/S INDIAN OIL CORPORATI	S.P.SHARMA,ANIL BENI	R.C.KASLIWAL,S.KASLI
119	5700	2000	SMT RAJSHREE SHARMA V/S STATE AND ORS	RD RASTOGI	
120	5701	2000	CHANDRA BHAN ARORA V/S STATE AND ORS	RD RASTOGI	
121	5709	2000	RADHYA SHYAM AND ORS V/S JDA AND ORS	SAKET PAREEK	A N SHARMA
122	5717	2000	RAM CHANDER AND ORS V/S BOR AJMER AND ORS	RK MATHUR	G A
123	5768	2000	NAND KISHORE V/S BOR AJMER AND ORS	RK MATHUR	L N BOSS

**D.B. CIVIL WRIT Upto 2000
(Service Matters)**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
1	1658	2000	AMRIT KALASH V/S U O I & ORS	VIRENDRA LODHA	B.BAGRI
2	2234	2000	SURENDRAAA KUMR DHAR V/S U O I & ORS	ASHOK GAUR	K K SHARMA
3	2238	1998	CP SHARMA V/S CAT JAIPUR	SD SHARMA	
4	2463	1998	SMT SHIVANI CHAKARVA V/S RCSAT	AK BHARGAVA	GAJANAND MISHRA MAN
5	2826	2000	V SHASHANK SHEKHAR V/S U O I & ORS	ASHISH JOSHI,DINESH	S.S.HASAN
6	2990	1997	DHANNA LAL V/S U O I & ORS.	A.K.GUPTA,DINESH KAL	PRIYANKA PAREEK
7	3179	1997	CHAND PRAKASH KAWATA V/S STATE & ORS	K K JAIN	R B MATHUR
8	3343	1998	MAHENDRA KUMAR BURDA V/S STATE & ORS	RC JOSHI	G A
9	3363	1999	N L VERMA V/S RAJ HIGH COURT JODHP	HIMMAT SINGH	R N MATHUR
10	4525	1997	RAJ SAHA.KARMACHARI V/S STATE & ORS	A.K.PUROHIT	BHARAT YADAV
11	5159	1996	JAGDISH RAM SHARMA V/S STATE	BALTEJ SINGH	SANJEEV PRAKASH SHAR
12	5761	1995	NARAIN VERMA V/S RAJ HIGH COURT	HIMMAT SINGH	SABINA KHAN
13	6700	1999	MUKESH HARIT V/S U O I & ORS	MANOJ PAREEK	P.V.CALLA

D.B. CIVIL WRIT Upto 2000
(Misc. Matters)

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
1	386	1998	LIC OF INDIA AJMER V/S THE ADDLL.COMMISSION	RAVINDRA KUMAR SONI	
2	517	1998	SONI MEDICALS LTD. V/S UOI & ORS	KK SHARMA	SUSHIL SHARMA
9	554	1998	STATE & ORS V/S STATE BANK OF INDIA	BP AGARWAL	SUDHIR GUPTA
14	683	1999	C C T V/S M/S MANGLAM CEMENT	N K BAID	AAG
4	1044	1999	RSEB JAIPUR V/S UOI(FINANCE DEPT)	VIRENDRA LODHA	KAMLAKAR SHARMA
15	1049	1999	FCI V/S STATE	S C MITTAL	
21	1635	2000	RAJESH KUMAR JAIN V/S U O I & ORS	MANOJ PAREEK	BHARAT VYAS
10	1744	1998	RAJ.IRON & STEEL RER V/S U O I	ASHISH SHARMA	SANJAY SINGHMAR
1	2713	1987	PARMESHWAR PRASAD V/S STATE	L L JAIN	
16	3216	1999	ALL RAJ CONTRACT CAR V/S U O I & ORS	BHARAT VYAS	K K SHARMA
5	4103	1999	MANISH KUMAR V/S STATE	LETTER PET,G.C.VYAS	
24	4369	2000	SMT KANCHAN DEVI V/S STATE AND ORS	P C JAIN	MR AJEET BHANDARI
2	4647	1989	RAMESHWAR PRASAD SHA V/S THE BOARD OF REVENUE	S.C.AGARWAL	G.A.,P S SHARMA
8	4765	1997	OM PRAKASH V/S STATE & ORS	GL PAREEK	JINESH JAIN
18	5235	1999	MAHAVEER STEEL AND A V/S U O I	ASHISH SHARMA	AKHIL SHUKLA
13	5255	1998	TOURIST GUIDE ASSOCI V/S STATE	PARAS KUHAD	MANISH SHARMA
19	5366	1999	M/S BEEM GLOBAL SPIR V/S STATE & ORS	PARAS KUHAD	
20	6468	1999	RAJ ENTERPRISES AND V/S JT.DIRECTOR GEN.OF F	PARAS KUHAD	ARUN CHATURVEDI

D.B. SPECIAL APPEAL (WRIT) Upto 2000**Service Matters**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.
1	747	1997	ASTT.ENGINEER IRRIGA V/S KANHIYA LAL	A S KHANGAROT
2	297	1998	GANGA SINGH V/S UOI & ORS	DP PUJARI
3	596	1998	SMT BIDAMI & ORS V/S RSMDC & ORS	BL GUPTA
4	612	1998	HAR CHAND & ORS V/S RSMDC	BL GUPTA
5	28	1999	STATE V/S K C SHARMA & ORS	A S KHANGAROT
6	304	1999	BHONRI LAL MAHAWAR V/S STATE & ORS	B L AVASTHI
7	382	1999	STATE V/S J P MADAN & ORS	A S KHANGAROT
8	691	2000	HOTEL MAN SINGH JAIP V/S JUDGE I T JAIPUR & O	VINENDRA AGARWAL

D.B. SPECIAL APPEAL (WRIT) Upto 2000

MISC. Matters

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.
1	294	1996	RAM KARAN V/S STATE	VIMAL KUMAR JAIN
2	359	1996	CHHITAR & ORS. V/S STATE	V K JAIN
3	386	1996	RAM NARAIN V/S STATE	V.K.JAIN
4	387	1996	MANGILAL & ORS. V/S STATE	VIMAL JAIN
5	388	1996	KISHAN LAL & ORS. V/S STATE	V K JAIN
6	389	1996	LADU & ORS. V/S STATE	V K JAIN
7	396	1996	M/S. SWADESHI CEMENT V/S STATE & ORS.	ASHOK GAUR
8	918	1996	KALYAN SAHAI KEDWAT V/S STATE	SAKET PAREEK, PARAS
9	186	1997	RAJENDRA KUMAR V/S STATE & ORS.	G.L.PAREEK
10	467	1997	PARMALI & ORS. V/S B.O.R.	J K SINGHI
11	623	1997	SALLU & ORS. V/S B.O.R. & ORS.	R.K.MATHUR
12	680	1997	SMT.KHATOON V/S STATE	M.M.RANJAN
13	1068	1997	ISMAIL & ORS V/S KHUSHILA & ORS	R R L GUPTA
14	268	1998	RAMESH CHAND V/S STATE & ORS	K K MEHRISHI
15	1010	1998	MANMATH KUMAR V/S RCSAT	ASHISH JOSHI DINESH
16	674	1999	SURESH CHAND GOYAL A V/S STAT AND ORS	R K MATHUR
17	855	1999	STATE & ORS V/S TILAK RAJ & ORS	M.S.RAGHAV AAG
18	187	2000	SUBEDAR RAMDEV V/S STATE	NITIN JAIN
19	495	2000	RAMESHWAR & ORS V/S STATE & ORS	K K MEHRISHI
20	623	2000	MOHAN SINGH & ORS V/S S D O KOTA & ORS	N K MALOO
21	968	2000	MEETHYA V/S STATE AND ORS	N K JOSHI
22	1040	2000	MST KESAR AND ORS V/S BOR AJMER AND ORS	SK JINDAL